

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

*Dated: Guwahati, the 10<sup>th</sup> of January, 2017*

It is for information of all concerned that destruction of disposed of records of Anticipatory Bail and Bail applications pertaining to the years 2013 and 2014 will be undertaken w.e.f. **25-01-2017** as per Order No. 41 dated 17-10-2014.

By order,  
*Sd/-*

**Deputy Registrar (Judl. – I)**  
**Gauhati High Court, Guwahati**

**Copy to:**

1. ✓ Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notice along with the list of cases in the website of the Gauhati High Court.
2. President / Secretary General, Gauhati High Court Bar Association, with a request to cause display of the Notice in the Notice Board.
3. President / General Secretary, Gauhati High Court Advocates' Association, with a request to cause display of the Notice in the Notice Board.
4. President / General Secretary, All Assam Lawyers' Association, with a request to cause display of the Notice in the Notice Board.
5. Order file.

*B. B. B. B.*  
*10.1.17*  
**Deputy Registrar (Judl. – I)**  
**Gauhati High Court, Guwahati**

*A. A. A.*  
*10/1/17*

**THE GAUHATI HIGH COURT**  
**List of Bail Cases Ready for Destruction**

Sl. No.	Case No	Year
1	AB 5815/2013	2013
2	AB 5777/2013	2013
3	AB 5930/2013	2013
4	AB 5891/2013	2013
5	AB 5101/2013	2013
6	AB 5628/2013	2013
7	AB 5894/2013	2013
8	AB 5929/2013	2013
9	AB 5842/2013	2013
10	AB 5703/2013	2013
11	AB 5458/2013	2013
12	AB 5893/2013	2013
13	AB 5839/2013	2013
14	AB 5532/2013	2013
15	AB5051/2013	2013
16	AB 5630/2013	2013
17	AB 5631/2013	2013
18	AB 5190/2013	2013
19	AB 5477/2013	2013
20	AB 5722/2013	2013
21	AB 5407/2013	2013
22	AB 5577/2013	2013
23	AB 5762/2013	2013
24	AB 4245/2013	2013
25	AB 5509/2013	2013

Sl. No.	Case No.	Year
26	AB 5885/2013	2013
27	AB 4253/2013	2013
28	AB 5937/2013	2013
29	AB 5896/2013	2013
30	AB 5939/2013	2013
31	AB05517/2013	2013
32	AB 4638/2013	2013
33	AB 5613/2013	2013
34	AB 5836/2013	2013
35	AB 5695/2013	2013
36	AB 5074/2013	2013
37	AB 5928/2013	2013
38	AB 5127/2013	2013
39	AB 5908/2013	2013
40	AB 5910/2013	2013
41	AB 5887/2013	2013
42	AB 5469/2013	2013
43	BA 3318/2013	2013
44	BA 3213/2013	2013
45	BA 3316/2013	2013
46	BA 3199/2013	2013
47	AB 5632/2013	2013
48	AB 5597/2013	2013
49	AB 5818/2013	2013
50	AB 5819/2013	2013
51	AB 5820/2013	2013
52	AB 5821/2013	2013
53	AB 5822/2013	2013
54	AB 5823/2013	2013
55	AB 5170/2013	2013

Sl. No.	Case No.	Year
56	AB 4949/2013	2013
57	BA 3281/2013	2013
58	BA 2505/2013	2013
59	BA 3114/2013	2013
60	AB 5702/2013	2013
61	AB 5876/2013	2013
62	AB 5907/2013	2013
63	AB 5924/2013	2013
64	BA 3293/2013	2013
65	BA 3291/2013	2013
66	BA 3324/2013	2013
67	BA 3255/2013	2013
68	AB 5694/2013	2013
69	AB 5481/2013	2013
70	AB 5589/2013	2013
71	AB 5757/2013	2013
72	AB 5201/2013	2013
73	AB 5712/2013	2013
74	AB 5433/2013	2013
75	AB 5742/2013	2013
76	AB 5309/2013	2013
77	AB 5389/2013	2013
78	AB 5654/2013	2013
79	AB 4967/2013	2013
80	BA 3265/2013	2013
81	AB 5868/2013	2013
82	AB 5914/2013	2013
83	AB 5705/2013	2013
84	AB 5545/2013	2013
85	AB 5611/2013	2013

Sl. No.	Case No.	Year
86	AB 5267/2013	2013
87	AB 5070/2013	2013
88	AB 5393/2013	2013
89	AB 5423/2013	2013
90	AB 5283/2013	2013
91	AB 5610/2013	2013
92	AB 5655/2013	2013
93	AB 5637/2013	2013
94	AB 5181/2013	2013
95	AB 4426/2013	2013
96	AB 4736/2013	2013
97	AB 5140/2013	2013
98	AB 5567/2013	2013
99	AB 5921/2013	2013
100	AB 5781/2013	2013
101	BA 3144/2013	2013
102	BA 3180/2013	2013
103	BA 3307/2013	2013
104	BA 3785/2013	2013
105	BA 3296/2013	2013
106	BA3299/2013	2013
107	BA 3177/2013	2013
108	BA 3225/2013	2013
109	AB 5489/2013	2013
110	AB 5527/2013	2013
111	AB 5405/2013	2013
112	AB 5353/2013/ MC 1011/2013	2013
113	AB 5471/2013	2013
114	AB 5316/2013	2013
115	BA 3197/2013	2013

Sl. No.	Case No.	Year
116	BA 3186/2013	2013
117	BA 3254/2013	2013
118	BA 2581/2013	2013
119	BA 3188/2013	2013
120	BA 3189/2013	2013
121	BA 3087/2013	2013
122	BA 3118/2013	2013
123	AB 5707/2013	2013
124	AB 5834/2013/ MC 148/2014	2013
125	AB 5811/2013	2013
126	AB 5446/2013	2013
127	AB 5221/2013	2013
128	AB 5224/2013	2013
129	AB 4458/2013	2013
130	AB 5495/2013	2013
131	AB 5363/2013	2013
132	AB 4590/2013	2013
133	AB 5282/2013	2013
134	AB 5912/2013	2013
135	AB 19/2013	2013
136	AB 5416/2013	2013
137	AB 4986/2013	2013
138	BA 3309/2013	2013
139	BA 3063/2013	2013
140	BA 3300/2013	2013
141	BA 3257/2013	2013
142	AB 5636/2013	2013
143	AB 5113/2013	2013
144	AB 5241/2013	2013
145	AB 5251/2013	2013

Sl. No.	Case No.	Year
146	AB 5252/2013	2013
147	AB 3894/2013	2013
148	AB 5936/2013	2013
149	AB 5154/2013	2013
150	AB 5587/2013	2013
151	AB 5191/2013	2013
152	AB 5287/2013	2013
153	AB 5441/2013/ MC 22/2014	2013
154	AB 5515/2013	2013
155	AB 5536/2013	2013
156	AB 5250/2013	2013
157	AB 5311/2013	2013
158	AB 5418/2013	2013
159	AB 4474/2013	2013
160	AB 5535/2013	2013
161	AB 4731/2013	2013
162	AB 4320/2013	2013
163	AB 5291/2013	2013
164	BA 3190/2013	2013
165	BA 3120/2013	2013
166	AB 4872/2013	2013
167	AB 5581/2013	2013
168	AB 5635/2013	2013
169	AB 5465/2013	2013
170	AB 5356/2013	2013
171	AB 4786/2013	2013
172	AB 5670/2013	2013
173	AB 5419/2013	2013
174	AB 5360/2013	2013
175	AB 5720/2013	2013

Sl. No.	Case No.	Year
176	AB 5833/2013	2013
177	AB 4621/2013	2013
178	AB 5295/2013	2013
179	AB 5327/2013	2013
180	AB 5249/2013	2013
181	AB 5284/2013	2013
182	AB 5713/2013	2013
183	AB 5634/2013	2013
184	AB 5411/2013	2013
185	AB 5659/2013	2013
186	AB 5398/2013	2013
187	AB 4919/2013	2013
188	AB 5225/2013	2013
189	AB 4574/2013	2013
190	AB 5642/2013	2013
191	AB 5174/2013	2013
192	BA 3216/2013/ MC 130/2014	2013
193	AB 4819/2013	2013
194	AB 5647/2013	2013
195	AB 5497/2013	2013
196	AB 60/2013	2013
197	AB 5344/2013	2013
198	AB 5510/2013	2013
199	AB 4777/2013	2013
200	AB 5643/2013	2013
201	AB 5467/2013	2013
202	AB 5468/2013	2013
203	AB 5627/2013	2013
204	AB 5789/2013	2013
205	AB 5492/2013	2013



Sl. No.	Case No.	Year
206	AB 5665/2013	2013
207	AB 5708/2013	2013
208	AB 5690/2013	2013
209	AB 5750/2013	2013
210	AB 5146/2013	2013
211	AB 5199/2013	2013
212	AB 5866/2013	2013
213	BA 2877/2013	2013
214	BA 3210/2013	2013
215	BA 2504/2013	2013
216	BA 2775/2013	2013
217	BA 3261/2013	2013
218	BA 3054/2013	2013
219	AB 4791/2013	2013
220	AB 4956/2013	2013
221	AB 4457/2013	2013
222	AB 5479/2013	2013
223	AB 5480/2013/ MC 412/2014	2013
224	AB 4503/2013	2013
225	BA 3183/2013	2013
226	BA 3312/2013	2013
227	BA 2996/2013	2013
228	AB 5901/2013	2013
229	AB 5904/2013	2013
230	AB 4946/2013	2013
231	AB 5336/2013	2013
232	AB 5286/2013	2013
233	AB 4339/2013	2013
234	AB 5769/2013	2013
235	AB 4367/2013	2013

Sl. No.	Case No.	Year
236	AB 5529/2013	2013
237	AB 3887/2013	2013
238	AB 4998/2013	2013
239	AB 5314/2013	2013
240	BA 3220/2013	2013
241	BA 3072/2013	2013
242	AB 4422/2013	2013
243	AB 5618/2013	2013
244	AB 5662/2013	2013
245	AB 5697/2013	2013
246	AB 5837/2013	2013
247	AB 5644/2013	2013
248	AB 5484/2013	2013
249	AB 5874/2013	2013
250	AB 5826/2013	2013
251	AB 5744/2013	2013
252	AB 5674/2013	2013
253	AB 5824/2013	2013
254	AB 5639/2013/ MC 349/2014	2013
255	BA 3001/2013	2013
256	BA 3147/2013	2013
257	AB 5935/2013	2013
258	AB 5687/2013	2013
259	AB 2322/2013	2013
260	AB 2195/2013	2013
261	AB 4976/2013	2013
262	BA 2942/2013	2013
263	AB 5586/2013	2013
264	AB 5107/2013	2013
265	BA 2577/2013	2013

Sl. No.	Case No.	Year
266	BA 3176/2013	2013
267	AB 5690/2013	2013
268	AB 5779/2013	2013
269	AB 5873/2013	2013
270	BA 3270/2013	2013
271	AB 5075/2013	2013
272	BA 3313/2013	2013
273	BA 3195/2013	2013
274	BA 3226/2013	2013
275	AB 5768/2013	2013
276	AB 4853/2013	2013
277	AB 5176/2013	2013
278	AB 5038/2013	2013
279	AB 5704/2013	2013
280	AB 5557/2013	2013
281	AB 5791/2013	2013
282	AB 5544/2013	2013
283	AB 5516/2013	2013
284	BA 3276/2013	2013
285	BA 3162/2013	2013
286	BA 3317/2013	2013
287	BA 3152/2013	2013
288	BA 3302/2013	2013
289	BA 3127/2013	2013
290	BA 3211/2013	2013
291	BA 2880/2013	2013
292	BA 2920/2013	2013
293	BA 3082/2013	2013
294	BA 3184/2013	2013
295	BA 3295/2013	2013

Sl. No.	Case No.	Year
296	BA 3221/2013	2013
297	BA 3134/2013	2013
298	BA 2934/2013	2013
299	BA 3158/2013	2013
300	BA 3142/2013	2013
301	BA 2927/2013	2013
302	BA 3274/2013	2013
303	BA 2245/2013	2013
304	AB 5373/2013	2013
305	AB 5774/2013	2013
306	AB 5437/2013	2013
307	AB 5424/2013	2013
308	AB 5048/2013	2013
309	AB 5242/2013	2013
310	AB 5268/2013	2013
311	AB 5714/2013	2013
312	AB 5387/2013	2013
313	AB 5940/2013	2013
314	AB 5719/2013	2013
315	AB 5475/2013	2013
316	BA 2998/2013	2013
317	BA 3200/2013	2013
318	AB 5060/2013	2013
319	AB 5680/2013	2013
320	AB 5575/2013	2013
321	AB 5909/2013	2013
322	BA 3037/2013	2013
323	BA 3203/2013	2013
324	BA 3148/2013	2013
325	BA 3206/2013	2013

Sl. No.	Case No.	Year
326	AB 3075/2013	2013
327	AB 3263/2013	2013
328	AB 3321/2013	2013
329	AB 3315/2013	2013
330	BA 3243/2013	2013
331	BA 3135/2013	2013
332	BA 3208/2013	2013
333	AB 4934/2013	2013
334	AB 53801/2013	2013
335	AB 5331/2013	2013
336	AB 5905/2013	2013
337	AB 5701/2013	2013
338	AB 4650/2013	2013
339	AB 5193/2013	2013
340	AB 5797/2013	2013
341	AB 5813/2013	2013
342	AB 5565/2013	2013
343	AB 5775/2013	2013
344	AB 5847/2013	2013
345	AB 5230/2013	2013
346	AB 5758/2013	2013
347	AB 5330/2013	2013
348	AB 5800/2013	2013
349	AB 4459/2013	2013
350	AB 5619/2013	2013
351	AB 5922/2013	2013
352	AB 4915/2013/ MC 892/2013	2013
353	AB 5583/2013	2013
354	AB 3837/2013	2013
355	AB 5919/2013	2013

Sl. No.	Case No.	Year
356	AB 5923/2013	2013
357	AB 5560/2013	2013
358	AB 4686/2013	2013
359	AB 4155/2013	2013
360	AB 4560/2013	2013
361	AB 5721/2013	2013
362	AB 5882/2013	2013
363	AB 5840/2013	2013
364	AB 4512/2013	2013
365	AB 5361/2013	2013
366	AB 5050/2013	2013
367	AB 4226/2013	2013
368	AB 4797/2013	2013
369	AB 4529/2013	2013
370	AB 3868/2013	2013
371	AB 5104/2013	2013
372	AB 4714/2013	2013
373	AB 5746/2013	2013
374	AB 5830/2013	2013
375	AB 5243/2013	2013
376	AB 4485/2013	2013
377	AB 5755/2013	2013
378	AB 5385/2013	2013
379	AB 5512/2013	2013
380	AB 5595/2013	2013
381	AB 3419/2013	2013
382	AB 5046/2013	2013
383	AB 4372/2013	2013
384	AB 5809/2013	2013
385	AB 5392/2013	2013

Sl. No.	Case No.	Year
386	AB 5724/2013	2013
387	AB 5729/2013	2013
388	AB 5782/2013	2013
389	AB 5281/2013	2013
390	AB 5761/2013	2013
391	AB 5793/2013	2013
392	AB 5664/2013	2013
393	AB 5290/2013	2013
394	AB 5355/2013	2013
395	AB 5218/2013	2013
396	AB 5931/2013	2013
397	AB 5748/2013	2013
398	AB 5841/2013	2013
399	BA 2744/2013	2013
400	BA 2789/2013	2013
401	BA 3271/2013	2013
402	BA 3219/2013	2013
403	BA 3109/2013	2013
404	BA 2771/2013	2013
405	BA 2511/2013	2013
406	BA 2503/2013	2013
407	BA 2467/2013	2013
408	BA 3145/2013	2013
409	BA 3231/2013	2013
410	BA 2384/2013	2013
411	AB 5596/2013	2013
412	AB 5660/2013	2013
413	AB 5103/2013	2013
414	AB 5349/2013	2013
415	AB 5394/2013	2013

Sl. No.	Case No.	Year
416	AB 5584/2013	2013
417	AB 5459/2013	2013
418	AB 5463/2013	2013
419	AB 975/2013	2013
420	BA 3319/2013	2013
421	BA 3310/2013	2013
422	BA 3305/2013	2013
423	BA 3289/2013	2013
424	BA 3260/2013	2013
425	BA 3235/2013	2013
426	BA 3218/2013	2013
427	AB 4887/2013	2013
428	BA 3223/2013	2013
429	BA 3301/2013	2013
430	BA 3320/2013	2013
431	BA 2728/2013/ MC 998/2013	2013
432	BA 3006/2013	2013
433	BA 3027/2013	2013
434	BA 3020/2013	2013
435	BA 3033/2013	2013
436	BA 3297/2013	2013
437	BA 3228/2013	2013
438	BA 3111/2013	2013
439	AB 5709/2013	2013
440	AB 4615/2013	2013
441	AB 5656/2013	2013
442	AB 5540/2013	2013
443	AB 5745/2013	2013
444	AB 5620/2013	2013
445	AB 4557/2013	2013



Sl. No.	Case No.	Year
446	AB 5141/2013/ MC 981/2013	2013
447	BA 2752/2013	2013
448	BA 2578/2013	2013
449	BA 2783/2013	2013
450	BA 3169/2013	2013
451	BA 3191/2013	2013
452	BA 3122/2013	2013
453	BA 3155/2013	2013
454	BA 3036/2013	2013
455	AB 5817/2013	2013
456	AB 5932/2013	2013
457	AB 5883/2013	2013
458	AB 5933/2013	2013
459	BA 3153/2013	2013
460	AB 5207/2013	2013
461	AB 5399/2013/ MC 1000/2013	2013
462	AB 4305/2013	2013
463	AB 5807/2013	2013
464	AB 5568/2013	2013
465	AB 5854/2013	2013
466	AB 5453/2013	2013
467	AB 5383/2013	2013
468	AB 5607/2013	2013
469	AB 5749/2013	2013
470	AB 5861/2013	2013
471	AB 4918/2013	2013
472	AB 5814/2013	2013
473	AB 5604/2013	2013
474	BA 3298/2013	2013
475	BA 3314/2013	2013

Sl. No.	Case No.	Year
476	AB 5765/2013	2013
477	BA3008/2013	2013
478	AB 5878/2013	2013
479	AB 5696/2013	2013
480	AB 4109/2013	2013
481	AB 4762/2013	2013
482	AB 5692/2013	2013
483	AB 5455/2013	2013
484	AB 5741/2013	2013
485	AB 5374/2013	2013
486	AB 5786/2013	2013
487	BA 3849/2013	2013
488	BA 3267/2013	2013
489	AB 5501/2013	2013
490	AB 5751/2013	2013
491	AB 5829/2013	2013
492	AB 3962/2013	2013
493	AB 4361/2013	2013
494	AB 5519/2013	2013
495	AB 5312/2013	2013
496	AB 5863/2013	2013
497	AB 5381/2013	2013
498	AB 5794/2013	2013
499	AB 5884/2013	2013
500	AB 5802/2013	2013
501	AB 4952/2013	2013
502	AB 2821/2013	2013
503	AB 4157/2013	2013
504	AB 5859/2013	2013
505	AB 5850/2013	2013

Sl. No.	Case No.	Year
506	AB 5598/2013	2013
507	AB 5788/2013	2013
508	AB 5523/2013	2013
509	AB 5686/2013	2013
510	AB 5533/2013	2013
511	AB 5614/2013	2013
512	BA 3278/2013	2013
513	BA 2827/2013	2013
514	AB 5126/2013	2013
515	BA 3239/2013	2013
516	BA 3237/2013	2013
517	BA 3194/2013	2013
518	BA 3149/2013	2013
519	BA 3096/2013	2013
520	BA 3247/2013	2013
521	BA 3154/2013	2013
522	BA 3113/2013	2013
523	AB 5689/2013	2013
524	AB 5594/2013	2013
525	AB 5462/2013	2013
526	AB 5431/2013	2013
527	AB 5386/2013	2013
528	AB 4841/2013	2013
529	AB 5528/2013	2013
530	BA 3286/2013	2013
531	AB 5200/2013	2013
532	AB 5138/2013	2013
533	AB 5609/2013	2013
534	AB 5564/2013	2013
535	BA 3196/2013	2013

Sl. No.	Case No.	Year
536	BA 3151/2013	2013
537	AB 5725/2013	2013
538	AB 5390/2013	2013
539	BA 3073/2013	2013
540	BA 3071/2013	2013
541	BA 3179/2013	2013
542	BA 3201/2013	2013
543	BA 3232/2013	2013
544	BA 3163/2013	2013
545	BA 2785/2013	2013
546	BA 2982/2013	2013
547	BA 3250/2013	2013
548	BA 3100/2013	2013
549	BA 3150/2013	2013
550	AB 5672/2013	2013
551	AB 4377/2013	2013
552	AB 5439/2013	2013
553	AB 5457/2013	2013
554	AB 5425/2013	2013
555	AB 5576/2013	2013
556	AB 5345/2013	2013
557	AB 5232/2013	2013
558	AB 4784/2013	2013
559	AB 5315/2013	2013
560	AB 5537/2013	2013
561	AB 5783/2013	2013
562	AB 4746/2013/ MC 1002/2013	2013
563	AB 5129/2013/ MC 146/2013	2013
564	BA 3294/2013	2013
565	AB 5747/2013	2013

Sl. No.	Case No.	Year
566	AB 5657/2013/ MC 63/2014	2013
567	AB 4721/2013	2013
568	AB 4478/2013	2013
569	AB 4630/2013	2013
570	AB 4307/2013	2013
571	AB 4668/2013	2013
572	AB 4763/2013	2013
573	AB 5454/2013	2013
574	BA 3209/2013	2013
575	BA 3026/2013	2013
576	BA 3034/2013	2013
577	BA 3136/2013	2013
578	BA 3259/2013	2013
579	BA 3095/2013	2013
580	AB 15/2013	2013
581	AB 142/2013	2013
582	AB 5827/2013	2013
583	AB 5391/2013	2013
584	AB 5348/2013	2013
585	AB 5476/2013	2013
586	AB 5417/2013	2013
587	AB 3910/2013	2013
588	AB 5608/2013	2013
589	AB 5615/2013	2013
590	AB 5911/2013	2013
591	AB 5862/2013	2013
592	AB 5773/2013	2013
593	AB 5902/2013	2013
594	AB 5846/2013	2013
595	AB 5855/2013/ MC 79/2014	2013

Sl. No.	Case No.	Year
596	AB 5410/2013/ MC 83/2014	2013
597	AB 5244/2013	2013
598	AB 5408/2013	2013
599	AB 5541/2013	2013
600	AB 5593/2013	2013
601	AB 5651/2013	2013
602	AB 5612/2013	2013
603	AB 5784/2013	2013
604	AB 4833/2013	2013
605	AB 5549/2013	2013
606	AB 5740/2013	2013
607	BA 3322/2013	2013
608	BA 3246/2013	2013
609	BA 3230/2013	2013
610	AB 5736/2013	2013
611	AB 5650/2013	2013
612	AB 5900/2013	2013
613	AB 5505/2013	2013
614	AB 4622/2013	2013
615	AB 5870/2013	2013
616	AB 5322/2013	2013
617	BA 3102/2013	2013
618	BA 3046/2013	2013
619	AB 4955/2013	2013
620	AB 5543/2013	2013
621	AB 5658/2013	2013
622	AB 5903/2013	2013
623	AB 5778/2013	2013
624	AB 4267/2013	2013
625	AB 2746/2013/ MC 62	2013

Sl. No.	Case No.	Year
626	AB 5445/2013	2013
627	AB 5412/2013	2013
628	AB 5369/2013	2013
629	AB 5485/2013	2013
630	AB 5621/2013	2013
631	AB 5202/2013	2013
632	BA 3170/2013	2013
633	BA 3165/2013	2013
634	BA 3167/2013	2013
635	BA 3192/2013	2013
636	BA 3306/2013	2013
637	BA 3140/2013	2013
638	BA 2816/2013	2013
639	BA 3035/2013	2013
640	BA 3068/2013	2013
641	BA 2914/2013	2013
642	BA 2997/2013	2013
643	AB 3855/2013	2013
644	AB 5310/2013	2013
645	AB 5432/2013	2013
646	AB 5776/2013	2013
647	AB 5790/2013	2013
648	AB 3489/2013	2013
649	AB 5671/2013	2013
650	BA 3224/2013	2013
651	BA 3277/2013	2013
652	BA 3303/2013	2013
653	AB 4655/2013	2013
654	AB 5832/2013	2013
655	AB 5406/2013	2013

Sl. No.	Case No.	Year
656	AB 5617/2013	2013
657	AB 5865/2013	2013
658	AB 5716/2013	2013
659	AB 5675/2013	2013
660	AB 5424/2013	2013
661	AB 5723/2013	2013
662	AB 5603/2013	2013
663	AB 5448/2013	2013
664	AB 5760/2013	2013
665	AB 5677/2013	2013
666	AB 4658/2013	2013
667	AB 5525/2013	2013
668	AB 5880/2013	2013
669	AB 5848/2013	2013
670	BA 3292/2013	2013
671	AB 5881/2013	2013
672	BA 3131/2013	2013
673	BA 3031/2013	2013
674	AB 4048/2013/ MC 1022/2013	2013
675	AB 5145/2013	2013
676	AB 4851/2013	2013
677	BA 2866/2013	2013
678	BA 2754/2013	2013
679	AB 5871/2013	2013
680	AB 4992/2013	2013
681	AB 5851/2013	2013
682	AB 4268/2013	2013
683	AB 4757/2013	2013
684	AB 2493/2013/ MC 558/2013	2013
685	AB 5591/2013/ MC 509/2013	2013



Sl. No.	Case No.	Year
686	AB 5795/2013/ MC 504/2013	2013
687	AB 4383/2013/ AB 4414	2013
688	AB 4491/2013/ MC 877/2013	2013
689	AB 4351/2013	2013
690	AB 5772/2013	2013
691	AB 5889/2013	2013
692	AB 5496/2013	2013
693	AB 5504/2013	2013
694	AB 4206/2013/ MC 1020/2013/ MC 769/2013	2013
695	BA 3126/2013	2013
696	AB 3417/2013	2013
697	AB 4073/2013	2013
698	AB 5078/2013	2013
699	AB 4831/2013	2013
700	AB 4054/2013	2013
701	AB 3993/2013	2013
702	AB 4957/2013	2013
703	AB 3178/2013	2013
704	AB 4691/2013	2013
705	AB 4047/2013	2013
706	AB 5835/2013	2013
707	BA 3212/2013	2013
708	BA 3109/2013	2013
709	BA 3112/2013	2013
710	AB 5434/2013	2013
711	AB 5483/2013	2013
712	AB 5259/2013	2013
713	AB 5546/2013	2013
714	AB 5518/2013	2013

Sl. No.	Case No.	Year
715	AB 4403/2013	2013
716	AB 4254/2013	2013
717	AB 5159/2013	2013
718	AB 5177/2013	2013
719	AB 4741/2013	2013
720	AB 4728/2013	2013
721	AB 5771/2013	2013
722	AB 4662/2013	2013
723	AB 4354/2013	2013
724	AB 5861/2013	2013
725	AB 5460/2013	2013
726	AB 5590/2013	2013
727	BA 3141/2013	2013
728	BA 2962/2013	2013
729	AB 4148/2013	2013
730	AB 5843/2013	2013
731	AB 5770/2013	2013
732	AB 5845/2013	2013
733	AB 5780/2013	2013
734	AB 5906/2013	2013
735	AB 2759/2013/ MC 835/2013	2013
736	BA 3128/2013	2013
737	BA 3215/2013	2013
738	BA 3207/2013	2013
739	BA 3104/2013	2013
740	AB 5559/2013	2013
741	AB 5667/2013	2013
742	AB 4978/2013	2013
743	AB 5346/2013	2013
744	AB 5265/2013	2013

Sl. No.	Case No.	Year
745	AB 5025/2013	2013
746	AB 5456/2013	2013
747	AB 4522/2013	2013
748	AB 5838/2013	2013
749	AB 4216/2013	2013
750	AB 3541/2013	2013
751	BA 3214/2013	2013
752	BA 3164/2013	2013
753	BA 2984/2013/ MC 1019/2013	2013
754	AB 5566/2013	2013
755	AB 5602/2013	2013
756	AB 5602/2013	2013
757	AB 5413/2013	2013
758	BA 3083/2013	2013
759	AB 5638/2013	2013
760	BA 3175/2013	2013
761	BA 3061/2013	2013
762	BA 2951/2013	2013
763	BA 3161/2013	2013
764	BA 3152/2013	2013
765	AB 5849/2013	2013
766	AB 5508/2013	2013
767	AB 5743/2013	2013
768	AB 5640/2013	2013
769	AB 5872/2013	2013
770	AB 5803/2013	2013
771	AB 5913/2013	2013
772	AB 5942/2013	2013
773	AB 5402/2013	2013
774	AB 5028/2013	2013

Sl. No.	Case No.	Year
775	AB 5641/2013	2013
776	AB 3980/2013	2013
777	AB 4581/2013	2013
778	AB 5130/2013	2013
779	AB 4510/2013	2013
780	AB 4498/2013	2013
781	AB 4468/2013	2013
782	AB 4796/2013/ MC 1055/2013	2013
783	AB 4778/2013	2013
784	AB 5269/2013	2013
785	AB 4917/2013	2013
786	AB 5733/2013	2013
787	AB 3979/2013	2013
788	AB 5877/2013	2013
789	AB 5856/2013	2013
790	AB 5153/2013	2013
791	AB 5551/2013	2013
792	AB 5521/2013	2013
793	AB 5875/2013	2013
794	BA 3182/2013	2013
795	AB 5335/2013	2013
796	AB 5105/2013	2013
797	AB 4419/2013	2013
798	AB 4310/2013	2013
799	AB 5045/2013	2013
800	AB 5359/2013	2013
801	AB 5799/2013	2013
802	AB 4726/2013	2013
803	AB 5806/2013	2013
804	AB 4421/2013	2013

Sl. No.	Case No.	Year
805	AB 5188/2013	2013
806	AB 5370/2013	2013
807	AB 5653/2013/ MC 35/2013	2013
808	BA 3268/2013	2013
809	BA 2956/2013	2013
810	AB 5221/2013	2013
811	AB 5486/2013	2013
812	AB 5646/2013	2013
813	AB 4090/2013	2013
814	AB 2767/2013	2013
815	BA 2979/2013	2013
816	BA 2968/2013	2013
817	BA 3098/2013	2013
818	BA 3062/2013/ MC 2/2014	2013
819	AB 5926/2013	2013
820	AB 5400/2013	2013
821	AB 5934/2013	2013
822	AB 5401/2013	2013
823	AB 5731/2013	2013
824	AB 5305/2013	2013
825	AB 5645/2013	2013
826	AB 5240/2013	2013
827	AB 3912/2013	2013
828	BA 2875/2013	2013
829	BA 3282/2013	2013
830	BA 3288/2013	2013
831	BA 3204/2013	2013
832	AB 5766/2013	2013
833	AB 5828/2013	2013
834	AB 5464/2013	2013

Sl. No.	Case No.	Year
835	BA 3047/2013	2013
836	BA 3251/2013	2013
837	BA 2902/2013	2013
838	BA 3013/2013	2013
839	BA 3117/2013	2013
840	BA 3160/2013	2013
841	AB 4870/2013	2013
842	AB 4290/2013	2013
843	BA3287/2013	2013
844	AB 5898/2013	2013
845	AB 5625/2013	2013
846	AB 5421/2013	2013
847	AB 5652/2013	2013
848	AB 5810/2013	2013
849	AB 4154/2013	2013
850	AB 4280/2013/ MC 996/2013	2013
851	BA 3019/2013	2013
852	AB 5372/2013	2013
853	AB 5734/2013	2013
854	AB 5756/2013	2013
855	AB 5148/2013	2013
856	AB 5737/2013	2013
857	AB 5888/2013	2013
858	AB 4716/2013	2013
859	AB 4371/2013	2013
860	AB 5601/2013	2013
861	AB 5226/2013	2013
862	AB 5297/2013	2013
863	AB 5669/2013	2013
864	AB 5938/2013	2013

Sl. No.	Case No.	Year
865	AB 5879/2013	2013
866	AB 5276/2013	2013
867	AB 4308/2013	2013
868	AB 5212/2013	2013
869	AB 3733/2013	2013
870	AB 4780/2013	2013
871	AB 4208/2013	2013
872	AB 4709/2013	2013
873	AB 3991/2013	2013
874	AB 5616/2013	2013
875	AB 5600/2013	2013
876	AB 5368/2013	2013
877	AB 5435/2013	2013
878	BA 3055/2013	2013
879	BA 3110/2013	2013
880	AB 5272/2013	2013
881	AB 5918/2013	2013
882	BA 3323/2013	2013
883	BA 3256/2013	2013
884	BA 2992/2013/ MC 1012/2013	2013
885	BA 3304/2013	2013
886	BA 3258/2013	2013
887	AB 5427/2013	2013
888	AB 5585/2013	2013
889	AB 5633/2013	2013
890	AB 5384/2013	2013
891	AB 5530/2013	2013
892	AB 5320/2013	2013
893	BA 3065/2013	2013
894	AB 5245/2013	2013

Sl. No.	Case No.	Year
895	AB 5553/2013	2013
896	AB 5554/2013	2013
897	AB 4480/2013	2013
898	AB 5542/2013	2013
899	AB 5728/2013	2013
900	BA 3107/2013	2013
901	BA 3229/2013	2013
902	AB 5706/2013	2013
903	AB 5375/2013	2013
904	AB 5371/2013	2013
905	AB 5420/2013	2013
906	AB 5325/2013	2013
907	BA 2963/2013	2013
908	AB 4366/2013	2013
909	AB 5262/2013	2013
910	AB 4826/2013	2013
911	AB 4328/2013	2013
912	AB 4533/2013	2013
913	AB 5447/2013	2013
914	AB 5552/2013	2013
915	AB 5328/2013	2013
916	AB 5313/2013	2013
917	AB 4548/2013	2013
918	AB 5629/2013	2013
919	AB 4666/2013	2013
920	BA 3018/2013	2013
921	AB 5184/2013	2013
922	AB 4532/2013	2013
923	AB 5831/2013	2013
924	AB 5699/2013	2013



Sl. No.	Case No.	Year
925	AB 5623/2013	2013
926	AB 4820/2013	2013
927	AB 4729/2013	2013
928	AB 5805/2013	2013
929	AB 5089/2013	2013
930	AB 3617/2013	2013
931	AB 5179/2013	2013
932	AB 5350/2013	2013
933	AB 5547/2013	2013
934	AB 5204/2013	2013
935	AB 5562/2013	2013
936	AB 5442/2013	2013
937	AB 5767/2013	2013
938	AB 5606/2013	2013
939	AB 5573/2013	2013
940	BA 3125/2013	2013
941	BA 3172/2013	2013
942	BA 3129/2013	2013
943	BA 3085/2013	2013
944	BA 3266/2013	2013
945	AB 4775/2013	2013
946	AB 5763/2013	2013
947	AB 5452/2013	2013
948	AB 5357/2013	2013
949	AB 5548/2013	2013
950	AB 5110/2013	2013
951	AB 5317/2013	2013
952	AB 5396/2013	2013
953	BA 2603/2013	2013
954	BA 2522/2013	2013

Sl. No.	Case No.	Year
955	BA 2552/2013	2013
956	BA 3227/2013	2013
957	BA 2483/2013	2013
958	BA 3262/2013	2013
959	AB 5443/2013	2013
960	AB 4857/2013/ MC 893/2013	2013
961	AB 5853/2013	2013
962	AB 5785/2013	2013
963	BA 3273/2013	2013
964	AB 5466/2013	2013
965	BA 2944/2013	2013
966	AB 5556/2013	2013
967	AB 5292/2013	2013
968	AB 5730/2013	2013
969	AB 5099/2013	2013
970	AB 5352/2013	2013
971	AB 5897/2013	2013
972	AB 5358/2013/ MC 27/2014	2013
973	AB 4734/2013	2013
974	BA 3222/2013	2013
975	BA 3001/2013/ MC 1045/2013	2013
976	BA 3057/2013	2013
977	BA 3078/2013	2013
978	AB 5890/2013	2013
979	AB 5844/2013	2013
980	BA 3086/2013	2013
981	BA 3070/2013	2013
982	BA 2967/2013	2013
983	AB 5026/2013	2013
984	AB 5366/2013	2013

Sl. No.	Case No.	Year
985	AB 4332/2013	2013
986	AB 4294/2013	2013
987	AB 4876/2013	2013
988	AB 4136/2013	2013
989	AB 4493/2013	2013
990	AB 5738/2013	2013
991	AB 5925/2013	2013
992	AB 4277/2013	2013
993	AB 5098/2013	2013
994	AB 5825/2013	2013
995	AB 5592/2013	2013
996	AB 5605/2013	2013
997	AB 5668/2013	2013
998	AB 5759/2013	2013
999	AB 5582/2013	2013
1000	AB 5678/2013	2013
1001	AB 5860/2013	2013
1002	AB 5727/2013/ MC 1058/2013	2013
1003	AB 5247/2013	2013
1004	AB 5307/2013	2013
1005	AB 5205/2013	2013
1006	AB 5494/2013	2013
1007	AB 5365/2013	2013
1008	AB 5197/2013	2013
1009	AB 5715/2013	2013
1010	AB 5273/2013	2013
1011	AB 5491/2013	2013
1012	AB 5086/2013	2013
1013	AB 4951/2013	2013
1014	AB 4633/2013	2013

Sl. No.	Case No.	Year
1015	AB 5661/2013	2013
1016	AB 5732/2013	2013
1017	AB 2704/2013	2013
1018	AB 5430/2013	2013
1019	AB 5622/2013	2013
1020	AB 5329/2013	2013
1021	AB 5534/2013	2013
1022	AB 4801/2013	2013
1023	AB 5294/2013	2013
1024	AB 3310/2013	2013
1025	AB 3095/2013	2013
1026	AB 4089/2013	2013
1027	AB 5916/2013	2013
1028	AB 5555/2013/ MC 1024/2013	2013
1029	AB 4614/2013	2013
1030	AB 5753/2013	2013
1031	AB 5739/2013	2013
1032	BA 3284/2013	2013
1033	BA 3285/2013	2013
1034	AB 5711/2013	2013
1035	AB 5892/2013	2013
1036	AB 5663/2013	2013
1037	AB 4249/2013/ MC 793/2013	2013
1038	BA 3138/2013	2013
1039	BA 2834/2013	2013
1040	BA 3045/2013	2013
1041	AB 5588/2013	2013
1042	AB 4773/2013	2013
1043	AB 5792/2013	2013
1044	AB 5806/2014	2014

Sl. No.	Case No.	Year
1045	BA 3264/2013	2013
1046	BA 3187/2013	2013
1047	BA 2685/2013	2013
1048	BA 3173/2013	2013
1049	BA 3143/2013	2013
1050	BA 3184/2013	2013
1051	BA 3244/2013	2013
1052	AB 5941/2013	2013
1053	AB 5858/2013	2013
1054	BA 2918/2013	2013
1055	BA 3103/2014	2014
1056	BA 2731/2013	2013
1057	BA 3066/2013	2013
1058	BA 2587/2013	2013
1059	BA 3202/2013	2013
1060	BA 3166/2013	2013
1061	BA 3233/2013	2013
1062	BA 3241/2013	2013
1063	BA 3242/2013	2013
1064	BA 3159/2013	2013
1065	AB 5206/2013	2013
1066	AB 5693/2013	2013
1067	BA 3171/2013	2013
1068	BA 3076/2013	2013
1069	AB 5084/2013	2013
1070	AB 5429/2013	2013
1071	AB 5058/2013	2013
1072	AB 5162/2013	2013
1073	BA 3088/2013	2013
1074	BA 60/2013	2013

Sl. No.	Case No.	Year
1075	BA 3080/2013	2013
1076	BA 3069/2013/ MC 1/2014	2013
1077	BA 3048/2013	2013
1078	BA 2917/2013	2013
1079	BA 3139/2013	2013
1080	BA 3090/2013	2013
1081	BA 3108/2013	2013
1082	BA 3056/2013	2013
1083	BA 3157/2013	2013
1084	BA 3123/2013	2013
1085	BA 3236/2013	2013
1086	AB 5014/2013	2013
1087	AB 4774/2013	2013
1088	AB 5172/2013	2013
1089	AB 5499/2013	2013
1090	AB 5120/2013	2013
1091	AB 4635/2013	2013
1092	AB 5080/2013	2013
1093	AB 4460/2013	2013
1094	AB 3850/2013	2013
1095	BA 3280/2013	2013
1096	BA 3272/2013	2013
1097	BA 1953/2013	2013
1098	BA 3059/2013	2013
1099	BA 3283/2013	2013
1100	BA 3234/2013	2013
1101	BA 3279/2013	2013
1102	BA 2502/2013	2013
1103	BA 3137/2013	2013
1104	BA 3124/2013	2013

Sl. No.	Case No.	Year
1105	BA 3290/2013	2013
1106	BA 3130/2013	2013
1107	BA 3198/2013	2013
1108	BA 3240/2013	2013
1109	BA 3077/2013	2013
1110	BA 2972/2013	2013
1111	BA 3217/2013	2013
1112	BA 3132/2013	2013
1113	BA 3248/2013	2013
1114	BA 3133/2013	2013
1115	BA 3181/2013	2013
1116	BA 3064/2013	2013
1117	BA 3156/2013	2013
1118	AB 5558/2013	2013
1119	AB 5415/2013	2013
1120	AB 5538/2013	2013
1121	AB 5379/2013	2013
1122	AB 5388/2013	2013
1123	AB 5440/2013	2013
1124	AB 4839/2013	2013
1125	AB 5253/2013	2013
1126	AB 5376/2013	2013
1127	AB 5816/2013	2013
1128	AB 5570/2013	2013
1129	AB 5796/2013	2013
1130	AB 5673/2013	2013
1131	AB 4700/2013	2013
1132	AB 5764/2013	2013
1133	AB 5676/2013	2013
1134	AB 5869/2013	2013

Sl. No.	Case No.	Year
1135	AB 5478/2013	2013
1136	AB 3360/2013	2013
1137	BA 2622/2013	2013
1138	AB 4737/2013	2013
1139	AB 5513/2013	2013
1140	AB 5500/2013	2013
1141	AB 5599/2013	2013
1142	AB 5520/2013	2013
1143	AB 3107/2013/ MC 799/2013	2013
1144	AB 4812/2013	2013
1145	AB 4811/2013	2013
1146	AB 4348/2013	2013
1147	AB 5040/2013	2013
1148	AB 5438/2013	2013
1149	AB 5886/2013	2013
1150	AB 5917/2013	2013
1151	AB 5895/2013	2013
1152	AB 5367/2013	2013
1153	AB 5073/2013	2013
1154	AB 2626/2013	2013
1155	AB 2703/2013	2013
1156	AB 4920/2013	2013
1157	AB 5043/2013	2013
1158	AB 5507/2013	2013
1159	AB 5085/2013	2013
1160	AB 5404/2013	2013
1161	AB 5302/2013	2013
1162	AB 4834/2013	2013
1163	AB 4657/2013	2013
1164	AB 5493/2013	2013



Sl. No.	Case No.	Year
1165	AB 5217/2013	2013
1166	AB 5580/2013	2013
1167	AB 5449/2013	2013
1168	AB 5899/2013	2013
1169	AB 5710/2013	2013
1170	AB 5735/2013	2013
1171	AB 5808/2013	2013
1172	AB 5679/2013	2013
1173	AB 5812/2013	2013
1174	AB 5378/2013	2013
1175	AB 5666/2013	2013
1176	AB 5574/2013	2013
1177	BA 3238/2013	2013
1178	BA 3146/2013	2013
1179	BA 3253/2013	2013
1180	BA 3269/2013	2013
1181	BA 2893/2013	2013
1182	BA 2609/2013	2013
1183	AB 4711/2013	2013
1184	AB 5472/2013	2013
1185	AB 3051/2013	2013
1186	AB5683/2013	2013
1187	AB 868/2013	2013
1188	BA 3099/2013	2013
1189	BA 3091/2013	2013
1190	BA 3060/2013	2013
1191	BA 3040/2013	2013
1192	AB 5308/2013	2013
1193	AB 5624/2013	2013
1194	AB 5303/2013	2013

Sl. No.	Case No.	Year
1195	AB 5700/2013	2013
1196	AB 5852/2013	2013
1197	AB 5426/2013	2013
1198	AB 5409/2013	2013
1199	AB 5248/2013	2013
1200	AB 5563/2013	2013
1201	AB 5062/2013	2013
1202	AB 5324/2013	2013
1203	AB 5717/2013	2013
1204	AB 4991/2013	2013
1205	AB 5461/2013	2013
1206	AB 5684/2013	2013
1207	AB 5927/2013	2013
1208	AB 5801/2013	2013
1209	AB 4573/2013/ MC 46/2014	2013
1210	BA 3245/2013	2013
1211	BA 3193/2013	2013
1212	BA 3205/2013	2013
1213	AB 4620/2013	2013
1214	AB 5187/2013	2013
1215	AB 5473/2013	2013
1216	AB 5036/2013	2013
1217	AB 5017/2013	2013
1218	AB 4674/2013	2013
1219	AB 5561/2013	2013
1220	AB 5444/2013	2013
1221	AB 5239/2013	2013
1222	AB 5397/2013	2013
1223	AB 5220/2013	2013
1224	AB 5753/2013	2013

Sl. No.	Case No.	Year
1225	AB 4873/2013	2013
1226	BA 3042/2013	2013
1227	BA 3116/2013	2013
1228	BA 3053/2013	2013
1229	BA 3308/2013	2013
1230	BA 3003/2013	2013
1231	BA 3084/2013	2013
1232	BA 3105/2013	2013
1233	AB 5626/2013	2013
1234	AB 5422/2013	2013
1235	AB 5214/2013	2013
1236	AB 5718/2013	2013
1237	AB 5147/2013	2013
1238	AB 4062/2013	2013
1239	AB 5470/2013	2013
1240	AB 5186/2013	2013
1241	AB 2604/2013	2013
1242	AB 5539/2013	2013
1243	AB 4150/2013	2013
1244	AB 5382/2013	2013
1245	AB 5726/2013	2013
1246	AB 5915/2013	2013
1247	AB 5857/2013	2013
1248	BA 2852/2013	2013
1249	BA 3311/2013	2013
1250	BA 2975/2013	2013
1251	AB 5414/2013	2013
1252	AB 5787/2013	2013
1253	AB 5482/2013	2013
1254	AB 5681/2013	2013

Sl. No.	Case No.	Year
1255	AB 5754/2013	2013
1256	AB 5403/2013	2013
1257	AB 5072/2013	2013
1258	AB 5682/2013	2013
1259	AB 5867/2013	2013
1260	AB 5698/2013	2013
1261	AB 5083/2013	2013
1262	AB 4524/2013	2013
1263	AB 5920/2013	2013
1264	BA 2620/2013	2013

**THE GAUHATI HIGH COURT**  
**List of Bail Cases Ready For Destruction**

Sl. No.	Case No.	Year
1	AB 244/2014	2014
2	AB 56/2014	2014
3	BA 83/2014	2014
4	BA 18/2014	2014
5	BA1062/2014	2014
6	AB 1624/2014	2014
7	BA 1156/2014	2014
8	BA 1159/2014	2014
9	AB 2062/2014	2014
10	BA 1049/2014	2014
11	AB 860/2014	2014
12	AB 953/2014	2014
13	AB 1053/2014	2014
14	AB 1173/2014	2014
15	AB 1800/2014	2014
16	BA 923/2014	2014
17	BA 1178/2014	2014
18	AB 683/2014	2014
19	BA 930/2014	2014
20	AB 1628/2014	2014
21	BA 1103/2014	2014
22	AB 569/2014	2014
23	AB 534/2014	2014
24	AB 1395/2014	2014
25	AB 771/2014	2014

Sl. No.	Case No.	Year
26	BA 1193/2014	2014
27	AB 1764/2014	2014
28	AB 1750/2014	2014
29	AB 1736/2014	2014
30	AB 637/2014	2014
31	AB 905/2014	2014
32	AB 814/2014	2014
33	AB 1065/2014	2014
34	AB 1546/2014/ MC 462/2014	2014
35	AB 922/2014	2014
36	AB 946/2014	2014
37	AB 1346/2014	2014
38	AB 1284/2014	2014
39	AB 1022/2014	2014
40	AB 1267/2014	2014
41	AB 595/2014	2014
42	AB 937/2014	2014
43	AB 1082/2014	2014
44	AB 1108/2014	2014
45	AB 513/2014	2014
46	AB 483/2014	2014
47	AB 492/2014	2014
48	AB 727/2014	2014
49	AB 496/2014	2014
50	AB 1204/2014	2014
51	AB 1090/2014	2014

Sl. No	Case No.	Year
52	BA 825/2014	2014
53	AB 1817/2014	2014
54	AB 1657/2014	2014
55	AB 1600/2014	2014
56	AB 1884/2014	2014
57	AB 1718/2014	2014
58	AB 1180/2014	2014
59	AB 962/2014	2014
60	AB 1831/2014	2014
61	AB 268/2014	2014
62	BA 1149/2014	2014
63	AB 1798/2014	2014
64	AB 1723/2014	2014
65	AB 1551/2014	2014
66	AB 2284/2014	2014
67	AB 1389/2014	2014
68	AB 2330/2014	2014
69	AB 645/2014	2014
70	AB 2302/2014	2014
71	AB 1516/2014	2014
72	AB 1653/2014	2014
73	AB 1486/2014	2014
74	AB 1191/2014	2014
75	BA 1102/2014	2014
76	BA 854/2014	2014
77	BA 911/2014	2014

Sl. No.	Case No.	Year
78	AB 842/2014	2014
79	AB 1420/2014	2014
80	AB 1341/2014	2014
81	AB 1207/2014	2014
82	AB 755/2014	2014
83	AB 460/2014	2014
84	AB 862/2014	2014
85	AB 911/2014	2014
86	AB 599/2014	2014
87	BA 622/2014	2014
88	BA 598/2014	2014
89	BA 531/2014	2014
90	BA 728/2014	2014
91	BA 660/2014	2014
92	BA 590/2014	2014
93	AB 1434/2014	2014
94	AB 1340/2014	2014
95	AB 964/2014	2014
96	AB 152/2014	2014
97	AB 353/2014	2014
98	AB 934/2014	2014
99	AB 630/2014	2014
100	AB 1737/2014	2014
101	AB 1568/2014	2014
102	BA 947/2014	2014
103	BA 866/2014	2014



Sl. No.	Case No.	Year
104	BA 1024/2014	2014
105	BA 1009/2014	2014
106	BA 1031/2014	2014
107	BA 1015/2014	2014
108	BA 1075/2014	2014
109	BA 992/2014	2014
110	BA 933/2014	2014
111	BA 958/2014	2014
112	BA 818/2014	2014
113	BA 951/2014/ MC 406/2014	2014
114	AB 1659/2014	2014
115	AB 1660/2014	2014
116	AB 510/2014	2014
117	AB 1415/2014	2014
118	AB 1739/2014	2014
119	AB 1668/2014	2014
120	AB 968/2014	2014
121	AB 938/2014	2014
122	AB 794/2014	2014
123	AB 1359/2014	2014
124	AB 1292/2014	2014
125	AB 1674/2014	2014
126	AB 699/2014	2014
127	AB 619/2014	2014
128	AB 1238/2014	2014
129	AB 679/2014	2014

Sl. No.	Case No.	Year
130	AB 518/2014	2014
131	AB 454/2014	2014
132	AB 840/2014	2014
133	AB 554/2014	2014
134	AB 604/2014	2014
135	AB 1640/2014	2014
136	AB 1620/2014	2014
137	AB 1607/2014	2014
138	AB 861/2014	2014
139	AB 1423/2014	2014
140	AB 1294/2014	2014
141	AB 1466/2014	2014
142	AB 1643/2014	2014
143	AB 1482/2014	2014
144	AB 188/2014	2014
145	AB 1211/2014	2014
146	AB 1225/2014	2014
147	AB 1202/2014	2014
148	AB 628/2014	2014
149	AB 1020/2014	2014
150	AB 1116/2014	2014
151	AB 837/2014	2014
152	AB 1511/2014	2014
153	BA 461/2014	2014
154	AB 1147/2014	2014
155	AB 819/2014	2014

Sl. No.	Case No.	Year
156	AB 879/2014	2014
157	BA 403/2014	2014
158	AB 737/2014	2014
159	AB 1026/2014	2014
160	AB 818/2014	2014
161	BA 1007/2014	2014
162	BA 1086/2014	2014
163	AB 1973/2014	2014
164	AB 1544/2014	2014
165	BA 1125/2014	2014
166	AB 1254/2014	2014
167	BA 1245/2014	2014
168	BA 1112/2014	2014
169	BA 1100/2014	2014
170	AB 643/2014	2014
171	AB 1525/2014	2014
172	AB 140/2014	2014
173	AB 20/2014	2014
174	AB 238/2014	2014
175	AB 128/2014	2014
176	AB 210/2014	2014
177	AB 144/2014	2014
178	AB 1035/2014	2014
179	AB 978/2014	2014
180	AB 988/2014/ MC 591/2014	2014
181	AB 965/2014	2014

Sl. No.	Case No.	Year
182	AB 799/2014	2014
183	AB 538/2014	2014
184	AB 399/2014	2014
185	AB 1266/2014	2014
186	AB 1117/2014	2014
187	AB 482/2014	2014
188	AB 1194/2014	2014
189	BA 579/2014	2014
190	BA 669/2014	2014
191	BA 833/2014	2014
192	AB 894/2014	2014
193	BA 628/2014	2014
194	BA 616/2014	2014
195	BA 619/2014	2014
196	BA 694/2014	2014
197	BA 347/2014	2014
198	BA 526/2014	2014
199	BA 612/2014	2014
200	BA 530/2014	2014
201	BA 857/2014	2014
202	BA 806/2014	2014
203	BA 795/2014	2014
204	BA 483/2014	2014
205	BA 681/2014	2014
206	BA 800/2014	2014
207	BA 330/2014	2014

Sl. No.	Case No.	Year
208	BA 802/2014	2014
209	BA 589/2014	2014
210	BA 607/2014	2014
211	BA 831/2014	2014
212	BA 640/2014	2014
213	AB 803/2014	2014
214	AB 1494/2014	2014
215	AB 958/2014	2014
216	AB 813/2014	2014
217	AB 807/2014	2014
218	AB 992/2014	2014
219	AB 1606/2014	2014
220	AB 769/2014	2014
221	AB 1039/2014	2014
222	AB 855/2014	2014
223	AB 854/2014	2014
224	AB 1475/2014	2014
225	AB 489/2014	2014
226	AB 1063/2014	2014
227	AB 642/2014	2014
228	AB 624/2014	2014
229	AB 665/2014	2014
230	AB 671/2014	2014
231	AB 271/2014	2014
232	AB 269/2014	2014
233	AB 697/2014	2014

Sl. No.	Case No.	Year
234	BA 645/2014	2014
235	AB 1137/2014	2014
236	BA 647/2014	2014
237	AB 455/2014	2014
238	AB 733/2014	2014
239	AB 691/2014	2014
240	AB 555/2014	2014
241	AB 559/2014	2014
242	AB 638/2014	2014
243	BA 370/2014	2014
244	AB 52/2014	2014
245	AB 908/2014	2014
246	AB 916/2014	2014
247	AB 708/2014	2014
148	AB 858/2014	2014
149	BA 458/2014	2014
150	BA 1131/2014	2014
151	BA 1240/2014	2014
152	BA 1790/2014	2014
153	AB 1782/2014	2014
154	AB 1749/2014	2014
155	AB 1791/2014	2014
156	AB 1721/2014	2014
157	AB 1884/2014	2014
158	AB 1555/2014	2014
159	AB 1713/2014	2014

Sl. No.	Case No.	Year
160	AB 1715/2014	2014
161	AB 2290/2014	2014
162	AB 1806/2014	2014
163	AB 1924/2014	2014
164	AB 1024/2014	2014
165	AB 449/2014	2014
166	AB 2346/2014	2014
167	AB 1727/2014	2014
168	AB 1837/2014	2014
169	AB 1631/2014	2014
170	AB 483/2014	2014
171	BA 1003/2014	2014
172	AB 1793/2014	2014
173	BA 954/2014	2014
174	AB 1789/2014	2014
175	BA 799/2014	2014
176	AB 2036/2014	2014
177	AB 1110/2014	2014
178	AB 1250/2014	2014
179	BA 878/2014	2014
180	BA 988/2014	2014
181	BA 949/2014	2014
182	BA 956/2014	2014
183	BA 1064/2014	2014
184	BA 919/2014	2014
185	BA 931/2014	2014

Sl. No.	Case No.	Year
186	AB 1731/2014	2014
187	AB 762/2014	2014
188	AB 1592/2014	2014
189	AB 1083/2014	2014
190	AB 1506/2014	2014
191	AB 635/2014	2014
192	AB 802/2014	2014
193	AB 1578/2014	2014
194	AB 896/2014	2014
195	AB 734/2014	2014
196	AB 585/2014	2014
197	AB 768/2014	2014
198	AB 942/2014	2014
199	AB 892/2014	2014
200	AB 772/2014	2014
201	AB 991/2014	2014
202	AB 1904/2014	2014
203	AB 1649/2014	2014
204	AB 1882/2014	2014
205	BA 983/2014	2014
206	BA 984/2014	2014
207	BA 890/2014	2014
208	BA 915/2014	2014
209	BA 918/2014	2014
210	BA 916/2014	2014
211	BA 922/2014	2014



Sl. No.	Case No.	Year
212	BA 920/2014	2014
213	BA 793/2014	2014
214	BA 761/2014	2014
215	BA 698/2014	2014
216	BA 814/2014	2014
217	BA 720/2014	2014
218	BA 838/2014	2014
219	AB 1465/2014	2014
220	AB 1049/2014	2014
221	BA 974/2014	2014
222	AB 1440/2014	2014
223	BA 902/2014	2014
224	AB 421/2014	2014
225	AB 1453/2014	2014
226	AB 1073/2014	2014
227	AB 890/2014	2014
228	AB 800/2014	2014
229	AB 1816/2014	2014
230	AB 1761/2014	2014
231	AB 1314/2014	2014
232	AB 1774/2014	2014
233	AB 1741/2014	2014
234	BA 870/2014	2014
235	BA 1231/2014	2014
236	AB 1706/2014	2014
237	AB 1734/2014	2014

Sl. No.	Case No.	Year
238	AB 1993/2014	2014
239	AB 1803/2014	2014
240	BA 1016/2014	2014
241	BA 1077/2014	2014
242	AB 1651/2014	2014
243	AB 1742/2014	2014
244	AB 2093/2014	2014
245	BA 1109/2014	2014
246	AB 2199/2014	2014
247	AB 570/2014	2014
248	BA 1184/2014	2014
249	AB 1456/2014	2014
250	AB 1273/2014	2014
251	AB 1634/2014	2014
252	AB 1690/2014	2014
253	AB 1846/2014	2014
254	AB 1725/2014	2014
255	AB 1391/2014	2014
256	AB 1281/2014	2014
257	AB 1143/2014	2014
258	AB 1209/2014	2014
259	BA 875/2014	2014
260	AB 809/2014	2014
261	BA 940/2014	2014
262	BA 1179/2014	2014
263	AB 1695/2014	2014

Sl. No.	Case No.	Year
264	AB 1745/2014	2014
265	AB 1942/2014	2014
266	AB 1885/2014	2014
267	AB 1701/2014	2014
268	AB 1641/2014	2014
269	BA 827/2014	2014
270	BA 994/2014	2014
271	BA 912/2014	2014
272	AB 1519/2014	2014
273	AB 1280/2014	2014
274	AB 1514/2014	2014
275	AB 1303/2014	2014
276	AB 1438/2014	2014
277	AB 1468/2014	2014
278	AB 1222/2014	2014
279	AB 1561/2014	2014
280	AB 355/2014	2014
281	AB 1676/2014	2014
282	BA 970/2014	2014
283	BA 969/2014	2014
284	AB 1013/2014	2014
285	AB 1394/2014	2014
286	BA 1056/2014	2014
287	BA 1044/2014	2014
288	BA 977/2014	2014
289	BA 1043/2014	2014

Sl. No.	Case No.	Year
290	BA 1045/2014	2014
291	BA 929/2014	2014
292	BA 1116/2014	2014
293	BA 1118/2014	2014
294	AB 1777/2014	2014
295	AB 996/2014	2014
296	AB 773/2014	2014
297	AB 1447/2014	2014
298	AB 1393/2014	2014
299	AB 1738/2014	2014
300	AB 1356/2014	2014
301	AB 1409/2014	2014
302	AB 1392/2014	2014
303	AB 1512/2014	2014
304	AB 563/2014	2014
305	AB 1043/2014	2014
306	AB 1583/2014	2014
307	AB 1236/2014	2014
308	AB 603/2014	2014
309	AB 1717/2014	2014
310	AB 1744/2014	2014
311	AB 1167/2014	2014
312	AB 1556/2014	2014
313	AB 1188/2014	2014
314	AB 1571/2014	2014
315	AB 1399/2014	2014

Sl. No.	Case No.	Year
316	BA 960/2014	2014
317	BA 975/2014	2014
318	BA 987/2014	2014
319	AB 926/2014	2014
320	AB 945/2014	2014
321	AB 1275/2014	2014
322	AB 1360/2014	2014
323	AB 829/2014	2014
324	BA 748/2014	2014
325	BA 603/2014	2014
326	AB 1318/2014	2014
327	AB 1085/2014	2014
328	AB 1158/2014	2014
329	AB 790/2014	2014
330	AB 966/2014	2014
331	AB 838/2014	2014
332	AB 801/2014	2014
333	AB 612/2014	2014
334	AB 1396/2014	2014
335	AB 901/2014	2014
336	AB 1406/2014	2014
337	BA 849/2014	2014
338	BA 892/2014	2014
339	BA 1177/2014	2014
340	AB 1176/2014	2014
341	BA 771/2014	2014

Sl. No.	Case No.	Year
342	AB 1611/2014	2014
343	AB 1300/2014	2014
344	AB 544/2014	2014
345	AB 1151/2014	2014
346	AB 364/2014	2014
347	AB 721/2014	2014
348	AB 1476/2014	2014
349	AB 1227/2014	2014
350	AB 1092/2014	2014
351	AB 777/2014	2014
352	AB 517/2014	2014
353	AB 23/2014	2014
354	AB 1269/2014	2014
355	AB 486/2014	2014
356	AB 598/2014	2014
357	AB 1214/2014	2014
358	AB 1114/2014	2014
359	AB 1301/2014	2014
360	AB 1397/2014	2014
361	AB 1379/2014	2014
362	AB 835/2014	2014
363	AB 730/2014	2014
364	AB 462/2014	2014
365	AB 591/2014	2014
366	AB 931/2014	2014
367	AB 660/2014	2014

Sl. No.	Case No.	Year
368	AB 1069/2014	2014
369	AB 1041/2014	2014
370	AB 1004/2014	2014
371	AB 746/2014	2014
372	AB 1029/2014	2014
373	BA 661/2014	2014
374	BA 721/2014	2014
375	BA 663/2014	2014
376	BA 620/2014	2014
377	BA 567/2014	2014
378	AB 1720/2014	2014
379	AB 1484/2014	2014
380	AB 1193/2014	2014
381	AB 1483/2014	2014
382	AB 1575/2014	2014
383	AB 393/2014	2014
384	AB 1325/2014	2014
385	AB 1304/2014	2014
386	AB 1233/2014	2014
387	AB 1232/2014	2014
388	AB 1431/2014	2014
389	AB 1411/2014	2014
390	AB 1335/2014	2014
391	AB 1670/2014	2014
392	AB 547/2014	2014
393	AB 1785/2014	2014

Sl. No.	Case No.	Year
394	BA 1055/2014	2014
395	BA 1104/2014	2014
396	BA 903/2014	2014
397	BA 1134/2014	2014
398	AB 1593/2014	2014
399	BA 1054/2014	2014
400	AB 1126/2014	2014
401	AB 1375/2014	2014
402	AB 1367/2014	2014
403	AB 754/2014	2014
404	AB 822/2014	2014
405	AB 1429/2014	2014
406	AB 1441/2014	2014
407	BA 1155/2014	2014
408	BA 1050/2014	2014
409	BA 1042/2014	2014
410	AB 1614/2014	2014
411	AB 1550/2014	2014
412	AB 1132/2014	2014
413	AB 1531/2014	2014
414	AB 677/2014	2014
415	AB 880/2014	2014
416	BA 547/2014	2014
417	BA 587/2014	2014
418	BA 503/2014	2014
419	BA 588/2014	2014



Sl. No.	Case No.	Year
420	BA 610/2014	2014
421	BA 633/2014	2014
422	BA 635/2014	2014
423	BA 639/2014	2014
424	AB 588/2014	2014
425	AB 972/2014	2014
426	AB 718/2014	2014
427	AB 301/2014	2014
428	AB 980/2014	2014
429	AB 1348/2014	2014
430	AB 1328/2014	2014
431	AB 863/2014	2014
432	AB 872/2014	2014
433	AB 1044/2014	2014
434	AB 719/2014	2014
435	AB 164/2014	2014
436	AB 564/2014	2014
437	AB 574/2014	2014
438	AB 924/2014	2014
439	AB 961/2014	2014
440	AB 1205/2014	2014
441	AB 1786/2014	2014
442	AB 1419/2014	2014
443	AB 1792/2014	2014
444	AB 1165/2014	2014
445	AB 1751/2014	2014

Sl. No.	Case No.	Year
446	AB 1545/2014	2014
447	AB 1656/2014	2014
448	AB 1763/2014	2014
449	AB 1655/2014	2014
450	AB 1692/2014	2014
451	AB 1528/2014	2014
452	AB 114/2014	2014
453	AB 1343/2014	2014
454	AB 1696/2014	2014
455	AB 1320/2014	2014
456	AB 1765/2014	2014
457	BA 1107/2014	2014
458	BA 1059/2014	2014
459	BA 1111/2014	2014
460	AB 5691/2014	2014
461	BA 959/2014	2014
462	BA 1082/2014	2014
463	BA 1137/2014	2014
464	BA 932/2014	2014
465	AB 880/2014	2014
466	AB 752/2014	2014
467	AB 391/2014	2014
468	AB 409/2014	2014
469	AB 1529/2014	2014
470	AB 1677/2014	2014
471	AB 984/2014	2014

Sl. No.	Case No.	Year
472	AB 1801/2014	2014
473	AB 1478/2014	2014
474	AB 1501/2014	2014
475	BA 1038/2014	2014
476	BA 1048/2014	2014
477	AB 1442/2014	2014
478	AB 1123/2014	2014
479	AB 1432/2014	2014
480	AB 1299/2014	2014
481	AB 1357/2014	2014
482	AB 1357/2014	2014
483	AB 1633/2014	2014
484	AB 1369/2014	2014
485	AB 1370/2014	2014
486	AB 404/2014	2014
487	AB 1287/2014	2014
488	AB 1310/2014	2014
489	AB 1890/2014	2014
490	AB 1648/2014	2014
491	BA 1074/2014	2014
492	BA 1088/2014	2014
493	BA 997/2014	2014
494	BA 1020/2014	2014
495	BA 843/2014	2014
496	BA 905/2014	2014
497	BA 882/2014	2014

Sl. No.	Case No.	Year
498	BA 935/2014	2014
499	BA 1105/2014	2014
500	BA 1046/2014	2014
501	BA 842/2014	2014
502	AB 1645/2014	2014
503	BA 801/2014	2014
504	BA 965/2014	2014
505	BA 962/2014	2014
506	BA 964/2014	2014
507	BA 1127/2014	2014
508	BA 1120/2014	2014
509	BA 926/2014	2014
510	BA 934/2014	2014
511	BA 836/2014	2014
512	BA 927/2014	2014
513	BA 971/2014	2014
514	BA 1008/2014	2014
515	BA 871/2014	2014
516	AB 1352/2014	2014
517	AB 1401/2014	2014
518	AB 1460/2014	2014
519	AB 1479/2014	2014
520	AB 1669/2014	2014
521	AB 1426/2014	2014
522	AB 1034/2014	2014
523	AB 646/2014	2014

Sl. No.	Case No.	Year
524	BA 996/2014	2014
525	AB 195/2014	2014
526	AB 1685/2014/ MC 493/2014	2014
527	BA 868/2014	2014
528	BA 469/2014	2014
529	BA 1066/2014	2014
530	BA 861/2014	2014
531	BA 961/2014	2014
532	BA 904/2014	2014
533	BA 921/2014	2014
534	BA 894/2014	2014
535	BA 939/2014	2014
536	BA 889/2014	2014
537	BA 873/2014	2014
538	BA 813/2014	2014
539	BA 1022/2014	2014
540	AB 1355/2014	2014
541	AB 1306/2014	2014
542	AB 1757/2014	2014
543	AB 1413/2014	2014
544	AB 1436/2014	2014
545	AB 1515/2014	2014
546	AB 1635/2014	2014
547	AB 877/2014	2014
548	AB 1080/2014	2014
549	AB 1422/2014	2014

Sl. No.	Case No.	Year
550	AB 1100/2014	2014
551	AB 702/2014	2014
552	AB 1638/2014	2014
553	AB 1189/2014	2014
554	AB 1595/2014	2014
555	AB 658/2014/ MC 172/2014	2014
556	BA 822/2014	2014
557	BA 1095/2014	2014
558	BA 862/2014	2014
559	BA 973/2014	2014
560	BA 847/2014	2014
561	BA 944/2014	2014
562	BA 917/2014	2014
563	BA 963/2014	2014
564	AB 888/2014	2014
565	AB 850/2014	2014
566	AB 1772/2014	2014
567	AB 1830/2014	2014
568	BA 1122/2014	2014
569	BA 1033/2014	2014
570	BA 1124/2014	2014
571	BA 1089/2014	2014
572	BA 1188/2014	2014
573	BA 1076/2014	2014
574	BA 1857/2014	2014
575	AB 1702/2014	2014

Sl. No.	Case No.	Year
576	AB 1908/2014	2014
577	BA 1132/2014	2014
578	AB 1900/2014	2014
579	AB 1632/2014	2014
580	AB 2005/2014	2014
581	AB 1239/2014	2014
582	AB 1402/2014	2014
583	AB 1270/2014	2014
584	BA 1071/2014	2014
585	AB 1289/2014	2014
586	BA 1080/2014	2014
587	BA 758/2014	2014
588	BA 798/2014	2014
589	BA 981/2014	2014
590	BA 1036/2014	2014
591	BA 908/2014	2014
592	BA 874/2014	2014
593	BA 924/2014	2014
594	BA 834/2014	2014
595	BA 1018/2014	2014
596	BA 1023/2014	2014
597	BA 1019/2014	2014
598	BA 837/2014	2014
599	BA 351/2014	2014
600	BA 759/2014	2014
601	BA 1021/2014	2014

Sl. No.	Case No.	Year
602	AB 1664/2014	2014
603	BA 1061/2014	2014
604	BA 845/2014	2014
605	BA 1029/2014	2014
606	BA 1012/2014	2014
607	BA 1011/2014	2014
608	BA 1004/2014	2014
609	BA 1017/2014	2014
610	BA 991/2014	2014
611	BA 1040/2014	2014
612	BA 729/2014	2014
613	BA 1091/2014	2014
614	AB 1716/2014	2014
615	AB 808/2014	2014
616	AB 1219/2014	2014
617	AB 1313/2014	2014
618	AB 1671/2014	2014
619	BA 948/2014	2014
620	BA 884/2014	2014
621	BA 936/2014	2014
622	BA 955/2014	2014
623	BA 946/2014	2014
624	BA 852/2014	2014
625	BA 726/2014	2014
626	BA 1001/2014	2014
627	BA 993/2014	2014



Sl. No.	Case No.	Year
628	BA 938/2014	2014
629	AB 1504/2014	2014
630	AB 1522/2014	2014
631	AB 1451/2014	2014
632	BA 950/2014	2014
633	BA 957/2014	2014
634	AB 1055/2014	2014
635	AB 223/2014	2014
636	AB 530/2014	2014
637	AB 1730/2014	2014
638	AB 1507/2014	2014
639	AB 373/2014/ MC 332/2014	2014
640	BA 541/2014	2014
641	BA 561/2014	2014
642	BA 559/2014	2014
643	AB 778/2014	2014
644	BA 552/2014	2014
645	BA 423/2014	2014
646	BA 467/2014	2014
647	BA 563/2014	2014
648	AB 611/2014	2014
649	AB 649/2014	2014
650	AB 745/2014	2014
651	BA 489/2004	2014
652	BA 492/2014	2014
653	BA 487/2014	2014

Sl. No.	Case No.	Year
654	BA 668/2014	2014
655	BA 418/2014	2014
656	BA 529/2014	2014
657	BA 325/2014	2014
658	AB 853/2014	2014
659	AB 956/2014	2014
660	AB 758/2014	2014
661	AB 484/2014	2014
662	AB 673/2014	2014
663	AB 688/2014	2014
664	AB 577/2014	2014
665	AB 960/2014	2014
666	AB 623/2014	2014
667	AB 302/2014	2014
668	AB 333/2014	2014
669	AB 601/2014	2014
670	AB 823/2014	2014
671	BA 544/2014	2014
672	AB 639/2014	2014
673	BA 453/2014	2014
674	AB 552/2014	2014
675	BA 533/2014	2014
676	AB 520/2014	2014
677	AB 756/2014	2014
678	AB 527/2014	2014
679	BA 308/2014	2014

Sl. No.	Case No.	Year
680	BA 284/2014	2014
681	AB 967/2014	2014
682	AB 1260/2014	2014
683	AB 1142/2014	2014
684	AB 1093/2014	2014
685	AB 1315/2014	2014
686	BA 821/2014	2014
687	BA 791/2014	2014
688	BA 750/2014	2014
689	BA 757/2014/ MC 340/2014	2014
690	BA 830/2014	2014
691	BA 737/2014	2014
692	BA 496/2014	2014
693	BA 796/2014	2014
694	BA 756/2014	2014
695	BA 751/2014	2014
696	BA 605/2014	2014
697	BA 780/2014	2014
698	BA 592/2014	2014
699	BA 740/2014	2014
700	BA 723/2014	2014
701	AB 1099/2014	2014
702	AB 1390/2014	2014
703	AB 1368/2014	2014
704	AB 1374/2014	2014
705	AB 1012/2014	2014

Sl. No.	Case No.	Year
706	AB 86/2014	2014
707	AB 25/2014	2014
708	AB 37/2014	2014
709	BA 3/2014	2014
710	BA 187/2014	2014
711	BA 148/2014	2014
712	BA 21/2014	2014
713	BA 149/2014	2014
714	BA 3093/2014	2014
715	BA 3094/2014	2014
716	BA 3092/2014	2014
717	BA 185/2014	2014
718	BA 160/2014	2014
719	AB 2225/2014	2014
720	BA 1148/2014	2014
721	BA 978/2014	2014
722	AB 1822/2014	2014
723	AB 1809/2014	2014
724	AB 1762/2014	2014
725	BA 1182/2014	2014
726	AB 993/2014	2014
727	BA 953/2014	2014
728	BA 1093/2014	2014
729	AB 1686/2014	2014
730	AB 1647/2014	2014
731	BA 1220/2014	2014

Sl. No.	Case No.	Year
732	AB 2056/2014	2014
733	AB 1168/2014	2014
734	BA 1162/2014	2014
735	BA 856/2014	2014
736	BA 886/2014/ MC 451/2014	2014
737	BA 1094/2014	2014
738	BA 1039/2014	2014
739	AB 1767/2014	2014
740	AB 1625/2014	2014
741	BA 1168/2014	2014
742	BA 1092/2014	2014
743	BA 68/2014	2014
744	AB 85/2014	2014
745	BA 146/2014	2014
746	BA 17/2014	2014
747	AB 118/2014	2014
748	AB 95/2014	2014
749	AB 90/2014	2014
750	AB 112/2014	2014
751	AB 108/2014	2014
752	AB 178/2014	2014
753	AB 255/2014	2014
754	AB 217/2014	2014
755	AB 219/2014	2014
756	AB 220/2014	2014
757	AB 138/2014	2014

Sl. No.	Case No.	Year
758	AB 145/2014	2014
759	AB 812/2014	2014
760	BA 671/2014/ MC 336/2014	2014
761	BA 697/2014	2014
762	BA 718/2014	2014
763	BA 708/2014	2014
764	BA 819/2014	2014
765	BA 775/2014	2014
766	BA 715/2014	2014
767	AB 943/2014	2014
768	AB 1095/2014	2014
769	AB 597/2014	2014
770	AB 1203/2014	2014
771	AB 767/2014	2014
772	AB 1513/2014	2014
773	AB 1010/2014	2014
774	AB 1076/2014	2014
775	AB 1408/2014	2014
776	AB 1248/2014	2014
777	AB 502/2014	2014
778	AB 325/2014	2014
779	AB 1350/2014	2014
780	AB 1358/2014	2014
781	AB 713/2014	2014
782	AB 1319/2014	2014
783	AB 667/2014	2014

Sl. No.	Case No.	Year
784	BA 623/2014	2014
785	BA 410/2014	2014
786	BA 594/2014	2014
787	BA 790/2014	2014
788	BA 703/2014	2014
789	BA 706/2014	2014
790	BA 683/2014	2014
791	BA 629/2014	2014
792	BA 666/2014	2014
793	BA 366/2014	2014
794	BA 763/2014	2014
795	BA 597/2014	2014
796	BA 648/2014	2014
797	BA 746/2014	2014
798	BA 316/2014	2014
799	BA 673/2014	2014
800	BA 685/2014	2014
801	BA 777/2014	2014
802	BA 611/2014	2014
803	BA 462/2014	2014
804	BA 502/2014	2014
805	BA 636/2014	2014
806	BA 535/2014	2014
807	BA 499/2014	2014
808	BA 482/2014	2014
809	AB 1129/2014	2014

Sl. No.	Case No.	Year
810	AB 542/2014	2014
811	AB 690/2014	2014
812	AB 686/2014	2014
813	AB 436/2014	2014
814	AB 180/2014	2014
815	BA 604/2014	2014
816	BA 700/2014	2014
817	BA 572/2014	2014
818	BA 473/2014	2014
819	BA 554/2014/ MC 243/2014	2014
820	BA 617/2014	2014
821	BA 679/2014	2014
822	BA 731/2014	2014
823	BA 667/2014	2014
824	BA 665/2014	2014
825	BA 574/2014	2014
826	BA 678/2014	2014
827	BA 267/2014	2014
828	BA 680/2014	2014
829	BA 641/2014	2014
830	BA 669/2014	2014
831	BA 578/2014	2014
832	BA 670/2014	2014
833	BA 788/2014	2014
834	BA 397/2014	2014
835	BA 235/2014	2014



Sl. No.	Case No.	Year
836	BA 152/2014	2014
837	BA 301/2014	2014
838	BA 196/2014	2014
839	BA 216/2014	2014
840	BA 227/2014	2014
841	AB 163/2014	2014
842	AB 78/2014	2014
843	AB 143/2014	2014
844	BA 234/2014	2014
845	BA 197/2014	2014
846	BA 220/2014	2014
847	BA 135/2014	2014
848	AB 1371/2014	2014
849	AB 1282/2014	2014
850	AB 1042/2014	2014
851	AB 1500/2014	2014
852	AB 1164/2014	2014
853	AB 1428/2014	2014
854	AB 1181/2014	2014
855	AB 1182/2014	2014
856	AB 1106/2014	2014
857	AB 1244/2014	2014
858	AB 1103/2014	2014
859	AB 1121/2014	2014
860	AB 1162/2014	2014
861	AB 1381/2014	2014

Sl. No.	Case No.	Year
862	AB 1286/2014	2014
863	AB 1174/2014	2014
864	AB 701/2014	2014
865	AB 1145/2014	2014
866	AB 1481/2014	2014
867	AB 540/2014	2014
868	AB 1253/2014	2014
869	AB 1208/2014	2014
870	AB 1223/2014	2014
871	AB 935/2014	2014
872	AB 1243/2014	2014
873	AB 362/2014	2014
874	AB 34/2014	2014
875	AB 27/2014	2014
876	AB 419/2014	2014
877	BA 24/2014	2014
878	BA 66/2014	2014
879	BA 276/2014	2014
880	BA 141/2014	2014
881	AB 256/2014	2014
882	BA 139/2014	2014
883	AB 340/2014	2014
884	AB 470/2014	2014
885	AB 464/2014	2014
886	AB 260/2014	2014
887	AB 48/2014	2014

Sl. No.	Case No.	Year
888	AB 376/2014	2014
889	BA 192/2014	2014
890	BA 169/2014	2014
891	AB 296/2014	2014
892	AB 241/2014	2014
893	AB 265/2014	2014
894	AB 29/2014	2014
895	AB 521/2014	2014
896	AB 257/2014	2014
897	BA 142/2014	2014
898	BA 257/2014	2014
899	AB 949/2014	2014
900	AB 433/2014	2014
901	AB 830/2014	2014
902	BA 506/2014	2014
903	AB 535/2014	2014
904	AB 1277/2014	2014
905	AB 434/2014	2014
906	AB 600/2014	2014
907	AB 670/2014	2014
908	AB 566/2014	2014
909	AB 950/2014	2014
910	AB 1003/2014	2014
911	BA 828/2014	2014
912	AB 1425/2014	2014
913	AB 955/2014	2014

Sl. No.	Case No.	Year
914	AB 1458/2014	2014
915	AB 1168/2014	2014
916	BA 925/2014	2014
917	BA 690/2014	2014
918	BA 695/2014	2014
919	BA 540/2014	2014
920	BA 996/2014	2014
921	BA 865/2014	2014
922	BA 942/2014	2014
923	AB 731/2014	2014
924	BA 158/2014	2014
925	BA 155/2014	2014
926	BA 161/2014	2014
927	BA 120/2014	2014
928	AB 1276/2014	2014
929	AB 1464/2014	2014
930	AB 1089/2014	2014
931	AB 1258/2014	2014
932	AB 1473/2014	2014
933	AB 634/2014	2014
934	AB 636/2014	2014
935	AB 655/2014	2014
936	AB 1148/2014	2014
937	AB 1400/2014	2014
938	AB 1179/2014	2014
939	AB 1118/2014	2014

Sl. No.	Case No.	Year
940	AB 1378/2014	2014
941	AB 1383/2014	2014
942	AB 1185/2014	2014
943	AB 1421/2014	2014
944	AB 1330/2014	2014
945	AB 985/2014	2014
946	AB 1119/2014	2014
947	AB 1492/2014	2014
948	AB 501/2014	2014
949	AB 1067/2014	2014
950	AB 1097/2014	2014
851	BA 778/2014	2014
952	BA 676/2014	2014
953	BA 792/2014	2014
954	BA 436/2014	2014
955	BA 658/2014	2014
956	BA 646/2014	2014
957	BA 650/2014	2014
958	BA 614/2014	2014
959	BA 602/2014	2014
960	BA 752/2014	2014
961	BA 743/2014	2014
962	BA 513/2014	2014
963	BA 495/2014	2014
964	BA 593/2014	2014
965	BA 393/2014	2014

Sl. No.	Case No.	Year
966	BA 655/2014	2014
967	BA 654/2014	2014
968	BA 787/2014	2014
969	BA 702/2014	2014
970	AB 471/2014	2014
971	AB 780/2014	2014
972	AB 1025/2014	2014
973	AB 578/2014	2014
974	AB 493/2014	2014
975	AB 562/2014	2014
976	AB 1729/2014/ MC 441/2014	2014
977	AB 2287/2014	2014
978	AB 1906/2014	2014
979	AB 2288/2014	2014
980	BA 1047/2014	2014
981	BA 1141/2014	2014
982	BA 1110/2014	2014
983	BA 1215/2014	2014
984	BA 1081/2014	2014
985	AB 2286/2014	2014
986	AB 1934/2014	2014
987	AB 620/2014	2014
988	AB 1594/2014	2014
989	AB 2214/2014	2014
990	AB 1708/2014	2014
991	AB 1726/2014	2014

Sl. No.	Case No.	Year
992	AB 784/2014	2014
993	AB 1259/2014	2014
994	BA 1058/2014/ MC 443/2014	2014
995	AB 2150/2014	2014
996	AB 1775/2014	2014
997	AB 1693/2014	2014
998	AB 1621/2014	2014
999	AB 1664/2014	2014
1000	AB 1927/2014	2014
1001	AB 1135/2014	2014
1002	AB 917/2014	2014
1003	AB 1337/2014	2014
1004	AB 1249/2014	2014
1005	AB 1109/2014	2014
1006	AB 969/2014/ MC 316/2014	2014
1007	AB 940/2014	2014
1008	AB 1414/2014	2014
1009	AB 995/2014	2014
1010	AB 994/2014	2014
1011	AB 1388/2014	2014
1012	AB 1366/2014	2014
1013	AB 1327/2014	2014
1014	AB 828/2014	2014
1015	AB 787/2014	2014
1016	AB 689/2014	2014
1017	AB 689/2014	2014

Sl. No.	Case No.	Year
1018	AB 200/2014	2014
1019	AB 1237/2014	2014
1020	AB 1365/2014	2014
1021	AB 963/2014	2014
1022	AB 998/2014	2014
1023	AB 952/2014	2014
1024	AB 856/2014	2014
1025	AB 207/2014	2014
1026	AB 695/2014	2014
1027	AB 607/2014	2014
1028	BA 166/2014	2014
1029	AB 774/2014	2014
1030	AB 759/2014	2014
1031	AB 736/2014	2014
1032	AB 551/2014	2014
1033	BA 243/2014	2014
1034	BA 327/2014	2014
1035	BA 336/2014	2014
1036	BA 553/2014	2014
1037	AB 912/2014	2014
1038	AB 312/2014	2014
1039	AB 1077/2014	2014
1040	AB 887/2014	2014
1041	AB 870/2014	2014
1042	AB 1159/2014	2014
1043	AB 626/2014	2014



Sl. No.	Case No.	Year
1044	BA 571/2014	2014
1045	BA 575/2014	2014
1046	AB 70/2014	2014
1047	AB 1128/2014	2014
1048	AB 1131/2014	2014
1049	BA 573/2014	2014
1050	BA 340/2014	2014
1051	AB 757/2014	2014
1052	AB 1074/2014	2014
1053	AB 742/2014	2014
1054	AB 923/2014	2014
1055	AB 834/2014	2014
1056	AB 929/2014	2014
1057	AB 395/2014	2014
1058	AB 505/2014	2014
1059	AB 788/2014	2014
1060	BA 333/2014	2014
1061	BA 421/2014	2014
1062	BA 413/2014	2014
1063	BA 288/2014	2014
1064	BA 318/2014	2014
1065	BA 383/2014	2014
1066	BA 306/2014	2014
1067	BA 334/2014	2014
1068	BA 437/2014	2014
1069	BA 439/2014	2014

Sl. No.	Case No.	Year
1070	BA 255/2014	2014
1071	BA 278/2014	2014
1072	BA 293/2014	2014
1073	BA 379/2014	2014
1074	BA 345/2014	2014
1075	BA 308/2014	2014
1076	BA 313/2014	2014
1079	BA 338/2014/MC 201/2014	2014
1080	BA450/2014	2014
1081	BA 353/2014	2014
1082	BA 225/2014	2014
1083	BA 291/2014	2014
1084	BA 271/2014	2014
1085	BA 372/2014	2014
1086	AB 47/2014	2014
1087	AB 101/2014	2014
1088	AB 288/2014	2014
1089	AB 297/2014	2014
1090	AB 184/2014	2014
1091	AB 230/2014	2014
1092	AB 39/2014	2014
1093	AB 287/2014	2014
1094	AB 171/2014	2014
1095	AB 62/2014	2014
1096	AB 9/2014	2014
1097	AB 346/2014	2014

Sl. No.	Case No.	Year
1098	AB 147/2014	2014
1099	AB 300/2014	2014
1100	AB 407/2014	2014
1101	AB 370/2014	2014
1102	AB 326/2014	2014
1103	AB 422/2014	2014
1104	AB 1038/2014	2014
1105	AB 1150/2014	2014
1106	AB 743/2014	2014
1107	AB 933/2014	2014
1108	AB 925/2014	2014
1109	AB 1274/2014	2014
1110	AB 666/2014	2014
1111	AB 789/2014	2014
1112	AB 1186/2014	2014
1113	AB 1675/2014	2014
1114	AB 1290/2014	2014
1115	AB 1417/2014	2014
1116	AB 1454/2014	2014
1117	AB 1353/2014	2014
1118	AB 1331/2014	2014
1119	AB 1184/2014	2014
1120	AB 1815/2014	2014
1121	AB 883/2014	2014
1122	AB 1261/2014	2014
1123	AB 811/2014	2014

Sl. No.	Case No.	Year
1124	AB 1149/2014	2014
1125	AB 1226/2014	2014
1126	AB 1240/2014	2014
1127	AB 1302/2014	2014
1128	AB 978/2014	2014
1129	BA 190/2014	2014
1130	BA 211/2014	2014
1131	BA 162/2014	2014
1132	BA 153/2014	2014
1133	AB 439/2014	2014
1134	AB 191/2014	2014
1135	AB 124/2014	2014
1136	AB 508/2014	2014
1137	AB 512/2014	2014
1138	AB 377/2014	2014
1139	AB 6/2014	2014
1140	AB 63/2014	2014
1141	BA 140/2014	2014
1142	BA 241/2014	2014
1143	AB 232/2014	2014
1144	AB 239/2014	2014
1145	AB 8/2014	2014
1146	AB 125/2014	2014
1147	AB 181/2014	2014
1148	BA 195/2014	2014
1149	AB 469/2014	2014

Sl. No.	Case No.	Year
1150	BA 172/2014	2014
1151	BA 143/2014	2014
1152	AB 278/2014	2014
1153	AB 474/2014	2014
1154	AB 678/2014	2014
1155	AB 852/2014	2014
1156	AB 448/2014	2014
1157	AB 452/2014	2014
1158	AB 136/2014	2014
1159	BA 319/2014	2014
1160	AB 659/2014	2014
1161	AB 379/2014	2014
1162	AB 592/2014	2014
1163	AB 410/2014	2014
1164	AB 249/2014	2014
1165	AB 568/2014	2014
1166	AB 656/2014	2014
1167	AB 427/2014	2014
1168	AB 199/2014	2014
1169	AB 104/2014	2014
1170	AB 633/2014	2014
1171	AB 631/2014	2014
1172	AB 83/2014	2014
1173	AB 403/2014	2014
1174	AB 507/2014	2014
1175	BA 337/2014/ MC 202/2014	2014

Sl. No.	Case No.	Year
1176	BA 332/2014	2014
1177	BA 321/2014	2014
1178	AB 228/2014	2014
1179	AB 76/2014	2014
1180	AB 74/2014	2014
1181	AB 375/2014	2014
1182	AB 2055/2014	2014
1183	AB 1603/2014	2014
1184	AB 1759/2014	2014
1185	AB 2061/2014	2014
1186	AB 1570/2014	2014
1187	AB 1247/2014	2014
1188	AB 1728/2014	2014
1189	AB 1154/2014	2014
1190	AB 1766/2014	2014
1191	AB 1691/2014	2014
1192	AB 1623/2014	2014
1193	AB 632/2014	2014
1194	AB 1548/2014	2014
1195	AB 2078/2014	2014
1196	AB 1847/2014	2014
1197	BA 1078/2014	2014
1198	BA 1032/2014	2014
1199	BA 677/2014	2014
1200	AB 1987/2014	2014
1201	AB 2009/2014	2014
1202	AB 2177/2014	2014
1203	AB 1477/2014	2014
1204	AB 1527/2014	2014
1205	AB 1307/2014	2014
1206	AB 1896/2014	2014

Sl. No.	Case No.	Year
1207	AB 546/2014	2014
1208	AB 906/2014	2014
1209	AB 460/2014	2014
1210	AB 596/2014	2014
1211	AB 622/2014	2014
1212	BA 656/2014	2014
1213	BA 452/2014	2014
1214	AB 750/2014	2014
1215	AB 602/2014	2014
1216	AB 1138/2014	2014
1217	AB 560/2014	2014
1218	AB 751/2014	2014
1219	AB 1028/2014	2014
1220	AB 982/2014	2014
1221	AB 876/2014	2014
1222	AB 795/2014	2014
1223	AB 335/2014	2014
1224	AB 959/2014	2014
1225	AB 319/2014	2014
1226	AB 615/2014	2014
1227	AB 366/2014	2014
1228	AB 412/2014	2014
1229	AB 543/2014	2014
1230	BA 558/2014	2014
1231	BA 652/2014	2014
1232	AB 235/2014	2014
1233	AB 35/2014	2014
1234	AB 704/2014	2014
1235	AB 322/2014	2014
1236	AB 289/2014	2014
1237	AB 775/2014	2014

Sl. No.	Case No.	Year
1238	BA 287/2014	2014
1239	AB 525/2014	2014
1240	AB 498/2014	2014
1241	BA 643/2014	2014
1242	BA 618/2014	2014
1243	BA 507/2014	2014
1244	BA 292/2014	2014
1245	BA 532/2014	2014
1246	BA 701/2014	2014
1247	BA 713/2014	2014
1248	BA 699/2014	2014
1249	BA 625/2014	2014
1250	BA 537/2014	2014
1251	BA 585/2014	2014
1252	BA 584/2014	2014
1253	BA 485/2014	2014
1254	BA 546/2014	2014
1255	BA 565/2014	2014
1256	BA 542/2014	2014
1257	BA 509/2014	2014
1258	BA 501/2014	2014
1259	BA 626/2014	2014
1260	BA 642/2014	2014
1261	BA 711/2014	2014
1262	BA 710/2014	2014
1263	BA 662/2014	2014
1264	BA 505/2014	2014
1265	BA 733/2014	2014
1266	BA 779/2014	2014
1267	BA 786/2014	2014
1268	BA 534/2014	2014



Sl. No.	Case No.	Year
1269	BA 518/2014	2014
1270	BA 714/2014	2014
1271	BA 164/2014	2014
1272	BA 601/2014	2014
1273	BA 566/2014	2014
1274	BA 549/2014	2014
1275	BA 672/2014	2014
1276	BA 286/2014	2014
1277	BA 689/2014	2014
1278	BA 394/2014	2014
1279	BA 644/2014	2014
1280	BA 632/2014	2014
1281	BA 591/2014	2014
1282	BA 631/2014	2014
1283	BA 630/2014	2014
1284	BA 550/2014	2014
1285	BA 524/2014	2014
1286	BA 562/2014	2014
1287	BA 586/2014	2014
1288	BA 365/2014	2014
1289	BA 580/2014	2014
1290	BA 73/25014	2014
1291	BA 126/2014	2014
1292	AB 420/2014	2014
1293	BA 81/2014	2014
1294	BA 75/2014	2014
1295	BA 58/2014	2014
1296	BA 56/2014	2014
1297	BA 132/2014	2014
1298	BA 131/2014	2014
1299	BA 165/2014	2014

Sl. No.	Case No.	Year
1300	BA 177/2014	2014
1301	AB 351/2014	2014
1302	AB 389/2014	2014
1303	AB 185/2014	2014
1304	AB 324/2014	2014
1305	AB 192/2014	2014
1306	AB 327/2014	2014
1307	AB 133/2014	2014
1308	AB 65/2014	2014
1309	BA 93/2014	2014
1310	BA 125/2014	2014
1311	BA 170/2014	2014
1312	AB 18/2014	2014
1313	BA 224/2014	2014
1314	BA 105/2014	2014
1315	BA 7/2014	2014
1316	BA 62/2014	2014
1317	BA 52/2014	2014
1318	BA 4/2014	2014
1319	AB 2098/2014	2014
1320	BA 1006/2014	2014
1321	BA 968/2014	2014
1322	BA 998/2014	2014
1323	BA 986/2014	2014
1324	BA 909/2014	2014
1325	BA 980/2014	2014
1326	BA 877/2014	2014
1327	BA 945/2014	2014
1328	BA 941/2014	2014
1329	AB 1087/2014	2014
1330	AB 1231/2014	2014

Sl. No.	Case No.	Year
1331	AB 1217/2014	2014
1332	AB 1264/2014	2014
1333	AB 1271/2014	2014
1334	AB 1439/2014	2014
1335	AB 1354/2014	2014
1336	AB 1094/2014	2014
1337	AB 1386/2014	2014
1338	AB 1722/2014	2014
1339	AB 1040/2014	2014
1340	AB 1650/2014	2014
1341	AB 1639/2014	2014
1342	AB 1567/2014	2014
1343	AB 729/2014	2014
1344	AB 667/2014	2014
1345	AB 1499/2014	2014
1346	AB 1363/2014	2014
1347	AB 1021/2014	2014
1348	AB 846/2014	2014
1349	AB 845/2014	2014
1350	AB 732/2014	2014
1351	AB 1070/2014	2014
1352	AB 833/2014	2014
1353	AB 847/2014	2014
1354	AB 987/2014	2014
1355	AB 1031/2014	2014
1356	AB 753/2014	2014
1357	AB 1334/2014	2014
1358	AB 1263/2014	2014
1359	AB 1015/2014/ MC 348/2014	2014
1360	AB 194/2014	2014
1361	BA 823/2014	2014

Sl. No.	Case No.	Year
1362	BA 803/2014	2014
1363	BA 323/2014	2014
1364	BA 913/2014	2014
1365	BA 804/2014	2014
1366	BA 824/2014	2014
1367	AB 1011/2014	2014
1368	AB 873/2014	2014
1369	AB 970/2014	2014
1370	AB 749/2014	2014
1371	AB 930/2014	2014
1372	AB 1000/2014	2014
1373	AB 369/2014	2014
1374	AB 841/2014	2014
1375	AB 957/2014	2014
1376	AB 528/204	2014
1377	AB 932/2014	2014
1378	AB 1046/2014	2014
1379	AB 651/2014	2014
1380	AB 423/2014	2014
1381	AB 1111/2014	2014
1382	AB 791/2014	2014
1383	AB 693/2014	2014
1384	AB 892/2014	2014
1385	AB 698/2014	2014
1386	AB 361/2014	2014
1387	AB 1019/2014	2014
1388	AB 1078/2014	2014
1389	AB 893/2014	2014
1390	AB 653/2014	2014
1391	AB 797/2014	2014
1392	AB 805/2014	2014

Sl. No.	Case No.	Year
1393	BA 560/2014	2014
1394	BA 682/2014	2014
1395	BA 687/2014	2014
1396	BA 555/2014	2014
1397	BA 649/2014	2014
1398	BA 576/2014	2014
1399	BA 504/2014	2014
1400	BA 341/2014	2014
1401	BA 238/2014	2014
1402	BA 358/2014	2014
1403	BA 282/2014	2014
1404	AB 537/2014	2014
1405	AB 983/2014	2014
1406	AB 706/2014	2014
1407	AB 760/2014	2014
1408	AB 490/2014	2014
1409	AB 616/2014	2014
1410	AB 417/2014	2014
1411	BA 615/2014	2014
1412	BA 569/2014	2014
1413	AB 748/2014	2014
1414	AB 141/2014	2014
1415	AB 627/2014	2014
1416	AB 785/2014	2014
1417	AB 810/2014	2014
1418	BA 805/2014	2014
1419	BA 851/2014	2014
1420	BA 943/2014	2014
1421	BA 770/2014	2014
1422	BA 707/2014	2014
1423	BA 595/2014	2014

Sl. No.	Case No.	Year
1424	BA 762/2014	2014
1425	BA 741/2014	2014
1426	BA 811/2014	2014
1427	BA 885/2014	2014
1428	BA 693/2014	2014
1429	BA 688/2014	2014
1430	BA 783/2014	2014
1431	BA 772/2014	2014
1432	BA 664/2014	2014
1433	AB 712/2014	2014
1434	AB 1122/2014	2014
1435	AB 1164/2014	2014
1436	AB 435/2014	2014
1437	AB 1549/2014	2014
1438	AB 1260/2014	2014
1439	AB 1305/2014	2014
1440	AB 1058/2014	2014
1441	AB 1178/2014	2014
1442	AB 1503/2014	2014
1443	AB 1921/2014	2014
1444	BA 1135/2014	2014
1445	BA 1060/2014	2014
1446	BA 1099/2014	2014
1447	AB 1642/2014	2014
1448	BA 979/2014	2014
1449	AB 1291/2014	2014
1450	BA 1098/2014	2014
1451	AB 1756/2014	2014
1452	AB 1459/2014	2014
1453	AB 977/2014	2014
1454	BA 1083/2014	2014

Sl. No.	Case No.	Year
1455	BA 1160/2014	2014
1456	BA 1108/2014	2014
1457	BA 1114/2014	2014
1458	BA 966/2014	2014
1459	AB 1308/2014	2014
1460	AB 1622/2014	2014
1461	AB 1618/2014	2014
1462	AB 2006/2014	2014
1463	AB 1748/2014	2014
1464	AB 1799/2014	2014
1465	AB 1807/2014	2014
1466	AB 1952/2014	2014
1467	AB 1613/2014	2014
1468	AB 1272/2014	2014
1469	AB 798/2014	2014
1470	AB 859/2014	2014
1471	AB 866/2014	2014
1472	BA 808/2014	2014
1473	BA 599/2014	2014
1474	BA 864/2014	2014
1475	BA 600/2014	2014
1476	BA 637/2014	2014
1477	BA 832/2014	2014
1478	BA 816/2014	2014
1479	BA 765/2014	2014
1480	BA 844/2014	2014
1481	BA 719/2014	2014
1482	BA 675/2014	2014
1483	BA 686/2014	2014
1484	AB 764/2014	2014
1485	BA 766/2014	2014

Sl. No.	Case No.	Year
1486	BA 760/2014	2014
1487	BA 858/2014	2014
1488	BA 891/2014	2014
1489	BA 797/2014	2014
1490	BA 860/2014	2014
1491	AB 979/2014	2014
1492	AB 1075/2014	2014
1493	AB 1005/2014	2014
1494	AB 804/2014	2014
1495	AB 1316/2014	2014
1496	AB 989/2014	2014
1497	AB 179/2014	2014
1498	AB 139/2014	2014
1499	AB 202/2014	2014
1500	AB 511/2014	2014
1501	AB 954/2014	2014
1502	AB 735/2014	2014
1503	AB 1230/2014	2014
1504	BA 692/2014	2014
1505	BA 774/2014	2014
1506	BA 826/2014	2014
1507	BA 815/2014	2014
1508	BA 846/2014	2014
1509	AB 1265/2014	2014
1510	AB 1338/2014	2014
1511	AB 1372/2014	2014
1512	AB 1323/2014	2014
1513	AB 1033/2014	2014
1514	AB 1171/2014	2014
1515	AB 1268/2014	2014
1516	AB 1295/2014	2014



Sl. No.	Case No.	Year
1517	AB 1296/2014	2014
1518	BA 41/2014	2014
1519	BA 36/2014	2014
1520	BA 156/2014	2014
1521	BA 20/2014	2014
1522	BA 29/2014	2014
1523	BA 210/2014	2014
1524	BA 38/2014	2014
1525	BA 47/2014	2014
1526	BA 230/2014	2014
1527	BA 985/2014	2014
1528	BA 976/2014	2014
1529	BA 1053/2014	2014
1530	BA 967/2014	2014
1531	BA 1010/2014	2014
1532	BA 863/2014	2014
1533	BA 749/2014	2014
1534	BA 841/2014	2014
1535	AB 1312/2014	2014
1536	AB 503/2014	2014
1537	BA 1005/2014	2014
1538	BA 972/2014	2014
1539	BA 1063/2014	2014
1540	BA 879/2014	2014
1541	BA 1027/2014	2014
1542	BA 1025/2014	2014
1543	BA 990/2014	2014
1544	BA 952/2014/ MC 403/2014	2014
1545	BA 1065/2014	2014
1546	BA 839/2014	2014
1547	BA 1013/2014	2014

Sl. No.	Case No.	Year
1548	BA 982/2014	2014
1549	BA 999/2014	2014
1550	BA 545/2014	2014
1551	BA 119/2014	2014
1552	BA 144/2014	2014
1553	BA 252/2014	2014
1554	BA 45/2014	2014
1555	AB 305/2014	2014
1556	AB 298/2014	2014
1557	AB 26/2014	2014
1558	AB 368/2014	2014
1559	AB 360/2014	2014
1560	AB 499/2014	2014
1561	AB 110/2014	2014
1562	AB 137/2014	2014
1563	AB 113/2014	2014
1564	AB 64/2014	2014
1565	AB 130/2014	2014
1566	AB 21/2014	2014
1567	AB 212/2014	2014
1568	AB 221/2014	2014
1569	AB 237/2014	2014
1570	AB 342/2014	2014
1571	AB 17/2014	2014
1572	AB 71/2014	2014
1573	AB 72/2014	2014
1574	AB 306/2014	2014
1575	AB 610/2014	2014
1576	AB 214/2014	2014
1577	AB 338/2014	2014
1578	AB 290/2014	2014

Sl. No.	Case No.	Year
1579	AB 261/2014	2014
1580	AB 413/2014	2014
1581	AB 389/2014	2014
1582	AB 681/2014	2014
1583	AB 99/2014	2014
1584	AB 13/2014	2014
1585	BA 213/2014	2014
1586	AB 303/2014	2014
1587	AB 284/2014	2014
1588	BA 31/2014/ MC 111/2014	2014
1589	BA 15/2014	2014
1590	BA 50/2014	2014
1591	BA 54/2014	2014
1592	BA 57/2014	2014
1593	BA 44/2014	2014
1594	BA 71/2014	2014
1595	BA 65/2014	2014
1596	AB 282/2014	2014
1597	AB 198/2014	2014
1598	AB 275/2014	2014
1599	AB 243/2014	2014
1600	AB 49/2014	2014
1601	AB 1/2014	2014
1602	AB 186/2014	2014
1603	AB 263/2014	2014
1604	BA 84/2014	2014
1605	BA 384/2014	2014
1606	BA 275/2014	2014
1607	BA 320/2014	2014
1608	AB 316/2014	2014
1609	AB 313/2014	2014

Sl. No.	Case No.	Year
1610	AB 400/2014	2014
1611	BA 374/2014	2014
1612	BA 242/2014	2014
1613	BA 388/2014	2014
1614	BA 377/2014	2014
1615	BA 281/2014	2014
1616	BA 272/2014	2014
1617	BA 376/2014	2014
1618	BA 380/2014	2014
1619	BA 311/2014	2014
1620	BA 386/2014	2014
1621	AB 189/2014	2014
1622	AB 126/2014	2014
1623	AB 50/2014	2014
1624	AB 57/2014	2014
1625	AB 177/2014	2014
1626	AB 172/2014	2014
1627	AB 169/2014	2014
1628	AB 168/2014	2014
1629	AB 45/2014	2014
1630	AB 344/2014	2014
1631	AB 30/2014	2014
1632	AB 504/2014	2014
1633	AB 402/2014	2014
1634	AB 457/2014	2014
1635	BA 414/2014	2014
1636	BA 178/2014	2014
1637	AB 529/2014	2014
1638	AB 909/2014	2014
1639	AB 1152/2014	2014
1640	AB 479/2014	2014

Sl. No.	Case No.	Year
1641	AB 1161/2014	2014
1642	AB 1141/2014	2014
1643	AB 770/2014	2014
1644	AB 948/2014	2014
1645	BA 556/2014	2014
1646	BA 159/2014	2014
1647	AB 1155/2014	2014
1648	AB 204/2014	2014
1649	AB 363/2014	2014
1650	AB 201/2014	2014
1651	BA 659/2014	2014
1652	BA 543/2014	2014
1653	BA 583/2014	2014
1654	BA 348/2014	2014
1655	BA 596/2014	2014
1656	BA 568/2014	2014
1657	BA 653/2014	2014
1658	AB 465/2014	2014
1659	AB 283/2014	2014
1660	AB 242/2014	2014
1661	AB 66/2014	2014
1662	AB 24/2014	2014
1663	AB 575/2014	2014
1664	AB 215/2014	2014
1665	AB 516/2014	2014
1666	AB 100/2014	2014
1667	AB 252/2014	2014
1668	AB 191/2014/ MC 131/2014	2014
1669	AB 272/2014	2014
1670	BA 209/2014	2014
1671	BA 180/2014	2014

Sl. No.	Case No.	Year
1672	BA 206/2014	2014
1673	BA 253/2014	2014
1674	BA 92/2014	2014
1675	BA 27/2014	2014
1676	AB 251/2014	2014
1677	AB 5/2014	2014
1678	AB 5319/2014	2014
1679	AB 7/2014	2014
1680	AB 61/2014	2014
1681	BA 16/2014	2014
1682	AB 69/2014	2014
1683	AB 117/2014	2014
1684	AB 148/2014	2014
1685	AB 149/2014	2014
1686	BA 100/2014	2014
1687	BA 37/2014	2014
1688	BA 87/2014	2014
1689	BA 5/2014	2014
1690	AB 157/2014	2014
1691	AB 481/2014	2014
1692	AB 31/2014	2014
1693	AB 428/2014	2014
1694	AB 654/2014	2014
1695	AB 500/2014	2014
1696	AB 466/2014	2014
1697	AB 183/2014	2014
1698	AB 488/2014	2014
1699	AB 231/2014	2014
1700	AB 614/2014	2014
1701	AB 739/2014	2014
1702	AB 744/2014	2014

Sl. No.	Case No.	Year
1703	AB 738/2014	2014
1704	AB 270/2014	2014
1705	BA 442/2014	2014
1708	BA 494/2014	2014
1709	BA 362/2014	2014
1710	BA 451/2014	2014
1711	AB 441/2014	2014
1712	AB 478/2014	2014
1713	AB 40/2014	2014
1714	BA 77/2014	2014
1715	BA 11/2014	2014
1716	BA 35/2014	2014
1717	BA 82/2014	2014
1718	AB 88/2014	2014
1719	AB 226/2014	2014
1720	AB 173/2014	2014
1721	AB 175/2014	2014
1722	AB 1127/2014	2014
1723	AB 1102/2014	2014
1724	AB 1130/2014	2014
1725	AB 1242/2014	2014
1726	AB 1196/2014	2014
1727	AB 1169/2014	2014
1728	AB 1036/2014	2014
1729	AB 1542/2014	2014
1730	AB 1251/2014	2014
1731	AB 1054/2014	2014
1732	AB 1175/2014	2014
1733	AB 1084/2014	2014
1734	AB 1198/2014	2014
1735	AB 1206/2014	2014

Sl. No.	Case No.	Year
1736	AB 1170/2014	2014
1737	AB 1298/2014	2014
1738	AB 1215/2014	2014
1739	AB 1156/2014	2014
1740	AB 997/2014	2014
1741	AB 1339/2014	2014
1742	AB 1317/2014	2014
1743	AB 1285/2014	2014
1744	AB 1066/2014	2014
1745	AB 1144/2014	2014
1746	BA 199/2014	2014
1747	BA 116/2014	2014
1748	BA 174/2014	2014
1749	AB 392/2014	2014
1750	AB 580/2014	2014
1751	AB 556/2014	2014
1752	AB 533/2014	2014
1753	AB 526/2014	2014
1754	AB 267/2014	2014
1755	AB 898/2014	2014
1756	AB 904/2014	2014
1757	AB 915/2014	2014
1758	AB 907/2014	2014
1759	AB 451/2014	2014
1760	AB 843/2014	2014
1761	AB 581/2014	2014
1762	AB 309/2014	2014
1763	AB 824/2014	2014
1764	AB 606/2014	2014
1765	BA 408/2014	2014
1766	BA 443/2014	2014



Sl. No.	Case No.	Year
1767	BA 363/2014	2014
1768	BA 375/2014	2014
1769	BA 385/2014	2014
1770	BA 419/2014	2014
1771	BA 511/2014	2014
1772	BA 411/2014	2014
1773	BA 70/2014	2014
1774	AB 3/2014	2014
1775	AB 291/2014	2014
1776	AB 273/2014	2014
1777	AB 286/2014	2014
1778	AB 159/2014	2014
1779	AB 162/2014	2014
1780	AB 167/2014	2014
1781	BA 90/2014	2014
1782	AB 150/2014	2014
1783	AB 213/2014	2014
1784	AB 380/2014	2014
1785	AB 14/2014	2014
1786	AB 13/2014	2014
1787	AB 12/2014	2014
1788	AB 276/2014	2014
1789	AB 197/2014	2014
1790	AB 115/2014	2014
1791	AB 348/2014	2014
1792	AB 347/2014	2014
1793	AB 349/2014	2014
1794	AB 209/2014	2014
1795	AB 134/2014	2014
1796	AB 293/2014	2014
1797	BA 812/2014	2014

Sl. No.	Case No.	Year
1798	BA 725/2014	2014
1799	BA 674/2014	2014
1800	BA 880/2014	2014
1801	BA 853/2014	2014
1802	BA 727/2014	2014
1803	BA 730/2014	2014
1804	BA 739/2014	2014
1805	BA 745/2014	2014
1806	BA 712/2014	2014
1807	BA 716/2014	2014
1808	BA 657/2014	2014
1809	BA 696/2014	2014
1810	BA 691/2014	2014
1811	BA 855/2014	2014
1812	BA 869/2014	2014
1813	BA 717/2014	2014
1814	AB 1105/2014	2014
1815	BA 898/2014	2014
1816	BA 684/2014	2014
1817	BA 937/2014	2014
1818	BA 887/2014	2014
1819	BA 893/2014	2014
1820	BA 613/2014	2014
1821	BA 767/2014	2014
1822	BA 704/2014	2014
1823	BA 755/2014	2014
1824	BA 782/2014	2014
1825	BA 899/2014	2014
1826	BA 901/2014	2014
1827	BA 829/2014	2014
1828	BA 742/2014	2014

Sl. No.	Case No.	Year
1829	BA 848/2014	2014
1830	BA 781/2014	2014
1831	BA 776/2014	2014
1832	BA 889/2014	2014
1833	AB 1017/2014	2014
1834	AB 1064/2014	2014
1835	AB 981/2014	2014
1836	AB 1081/2014	2014
1837	AB 1278/2014	2014
1838	AB 463/2014	2014
1839	AB 796/2014	2014
1840	AB 1221/2014	2014
1841	AB 1009/2014	2014
1842	AB 1107/2014	2014
1843	AB 1197/2014	2014
1844	AB 1139/2014	2014
1845	AB 1262/2014	2014
1846	AB 625/2014	2014
1847	AB 650/2014	2014
1848	AB 22/2014	2014
1849	AB 806/2014	2014
1850	AB 487/2014	2014
1851	BA 402/2014	2014
1852	BA 515/2014	2014
1853	BA 387/2014	2014
1854	BA 465/2014	2014
1855	BA 459/2014	2014
1856	BA 416/2014	2014
1857	BA 297/2014	2014
1858	BA 431/2014	2014
1859	BA 426/2014	2014

Sl. No.	Case No.	Year
1860	BA 407/2014	2014
1861	BA 396/2014	2014
1862	AB 523/2014	2014
1863	AB 44/2014	2014
1864	AB 146/2014	2014
1865	AB 294/2014	2014
1866	BA 109/2014	2014
1867	BA 835/2014	2014
1868	AB 1808/2014	2014
1869	AB 724/2014	2014
1870	AB 865/2014	2014
1871	AB 884/2014	2014
1872	AB 582/2014	2014
1873	BA 551/2014	2014
1874	BA 352/2014	2014
1875	BA 490/2014	2014
1876	BA 488/2014	2014
1877	BA 606/2014	2014
1878	BA 570/2014	2014
1879	BA 493/2014	2014
1880	BA 457/2014	2014
1881	BA 498/2014	2014
1882	BA 447/2014	2014
1883	BA 538/2014	2014
1884	BA 732/2014	2014
1885	BA 735/2014	2014
1886	BA 484/2014	2014
1887	AB 250/2014	2014
1888	AB 245/2014	2014
1889	AB 170/2014	2014
1890	AB 96/2014	2014

Sl. No.	Case No.	Year
1891	AB 222/2014	2014
1892	AB 223/2014	2014
1893	AB 224/2014	2014
1894	AB 182/2014	2014
1895	AB 193/2014	2014
1896	AB 234/2014	2014
1897	BA 40/2014	2014
1898	BA 25/2014	2014
1899	BA 23/2014	2014
1900	BA 118/2014	2014
1901	BA 97/2014	2014
1902	AB 247/2014	2014
1903	AB 248/2014	2014
1904	BA 43/2014	2014
1905	AB 122/2014	2014
1906	AB 58/2014	2014
1907	AB 147/2014	2014
1908	BA 150/2014	2014
1909	BA 30/2014	2014
1910	BA 61/2014	2014
1911	AB 914/2014	2014
1912	AB 839/2014	2014
1913	AB 669/2014	2014
1914	AB 723/2014	2014
1915	AB 211/2014	2014
1916	AB 608/2014	2014
1917	BA 446/2014	2014
1918	BA 415/2014	2014
1919	BA 434/2014	2014
1920	BA 417/2014	2014
1921	BA 307/2014	2014

Sl. No.	Case No.	Year
1922	BA 427/2014	2014
1923	BA 517/2014	2014
1924	BA 430/2014	2014
1925	BA 405/2014	2014
1926	BA 463/2014	2014
1927	BA 395/2014	2014
1928	BA 428/2014	2014
1929	BA 398/2014	2014
1930	BA 663/2014	2014
1931	AB 662/2014	2014
1932	AB 348/2014	2014
1933	AB 672/2014	2014
1934	AB 337/2014	2014
1935	AB 647/2014	2014
1936	BA 215/2014	2014
1937	BA 238/2014	2014
1938	BA 107/2014	2014
1939	BA 251/2014	2014
1940	BA 295/2014	2014
1941	BA 217/2014	2014
1942	AB 266/2014	2014
1943	AB 89/2014	2014
1944	AB 372/2014	2014
1945	BA 237/2014	2014
1946	BA 520/2014	2014
1947	BA 522/2014	2014
1948	BA 497/2014	2014
1949	BA 516/2014	2014
1950	BA 390/2014	2014
1951	BA 399/2014	2014
1952	BA 500/2014	2014

Sl. No.	Case No.	Year
1953	BA 512/2014	2014
1954	BA 523/2014	2014
1955	BA 254/2014	2014
1956	BA 381/2014	2014
1957	AB 892/2014/ MC 264/2014	2014
1958	AB 102/2014	2014
1959	AB 116/2014	2014
1960	AB 94/2014	2014
1961	BA 104/2014	2014
1962	BA 32/2014	2014
1963	BA 53/2014	2014
1964	BA 130/2014	2014
1965	BA 19/2014	2014
1966	AB 160/2014	2014
1967	AB 1462/2014	2014
1968	AB 549/2014	2014
1969	AB 1048/2014	2014
1970	AB 1224/2014	2014
1971	AB 1113/2014	2014
1972	AB 1212/2014	2014
1973	AB 668/2014	2014
1974	BA 527/2014	2014
1975	AB 1216/2014	2014
1976	BA 404/2014	2014
1977	BA 539/2014	2014
1978	BA 389/2014	2014
1979	BA 747/2014	2014
1980	BA 724/2014	2014
1981	BA 634/2014	2014
1982	BA 608/2014/ MC 303/2014	2014
1983	BA 624/2014	2014

Sl. No.	Case No.	Year
1984	BA 444/2014	2014
1985	AB 473/2014	2014
1986	AB 384/2014	2014
1987	AB 594/2014	2014
1988	AB 661/2014	2014
1989	AB 295/2014	2014
1990	AB 976/2014	2014
1991	AB 1344/2014	2014
1992	BA 2/2014	2014
1993	AB 120/2014	2014
1994	AB 93/2014	2014
1995	AB 97/2014	2014
1996	AB 98/2014	2014
1997	AB 131/2014	2014
1998	AB 107/2014	2014
1999	AB 165/2014	2014
2000	AB 92/2014	2014
2001	AB 87/2014	2014
2002	AB 59/2014	2014
2003	AB 227/2014	2014
2004	AB 51/2014	2014
2005	BA 115/2014	2014
2008	AB 80/2014	2014
2009	AB 28/2014	2014
2010	AB 67/2014	2014
2011	AB 103/2014	2014
2012	AB 405/2014	2014
2013	AB 921/2014	2014
2014	AB 536/2014	2014
2015	AB 567/2014	2014
2016	AB 664/2014	2014



Sl. No.	Case No.	Year
2017	AB 447/2014	2014
2018	AB 406/2014	2014
2019	AB 318/2014	2014
2020	AB 648/2014	2014
2021	AB 786/2014	2014
2022	AB 390/2014	2014
2023	AB 553/014	2014
2024	AB 176/2014	2014
2025	AB 689/2014	2014
2026	AB 674/2014	2014
2027	AB 354/2014	2014
2028	AB 358/2014	2014
2029	AB 936/2014	2014
2030	AB 123/2014	2014
2031	AB 254/2014	2014
2032	BA 475/2014	2014
2033	BA 508/2014	2014
2034	BA 448/2014	2014
2035	BA 412/2014	2014
2036	AB 443/2014	2014
2037	AB 472/2014	2014
2038	AB 641/2014	2014
2039	AB 415/2014	2014
2040	AB 617/2014	2014
2041	AB 1059/2014	2014
2042	AB 740/2014	2014
2043	AB 16/2014	2014
2044	AB 927/2014	2014
2045	AB 1493/2014	2014
2046	AB 878/2014	2014
2047	AB 572/2014	2014

Sl. No.	Case No.	Year
2048	AB 886/2014	2014
2049	AB 1443/2014	2014
2050	AB 1455/2014	2014
2051	AB 657/2014	2014
2052	AB 1384/2014	2014
2053	AB 1532/2014	2014
2054	AB 1256/2014	2014
2055	AB 1403/2014	2014
2056	AB 1510/2014	2014
2057	AB 899/2014	2014
2058	AB 939/2014	2014
2059	AB 792/2014	2014
2060	AB 1030/2014	2014
2061	AB 944/2014	2014
2062	AB 1023/2014	2014
2063	AB 1049/2014	2014
2064	BA 133/2014	2014
2065	BA 110/2014	2014
2066	BA 72/2014	2014
2067	AB 73/2014	2014
2068	AB 151/2014	2014
2069	AB 153/2014	2014
2070	AB 154/2014	2014
2071	AB 156/2014	2014
2072	AB 206/2014	2014
2073	AB 166/2014	2014
2074	AB 42/2014	2014
2075	AB 158/2014	2014
2076	AB 77/2014	2014
2077	AB 84/2014	2014
2078	AB 79/2014	2014

Sl. No.	Case No.	Year
2079	AB 81/2014	2014
2080	AB 119/2014	2014
2081	AB 279/2014	2014
2082	AB 41/2014	2014
2083	AB 43/2014	2014
2084	AB 33/2014	2014
2085	BA 101/2014	2014
2086	BA 59/2014	2014
2087	BA 86/2014	2014
2088	AB 11/2014	2014
2089	BA 151/2014	2014
2090	BA 154/2014	2014
2091	BA 48/2014	2014
2092	BA 55/2014	2014
2093	BA 89/2014	2014
2094	BA 88/2014	2014
2095	BA 94/2014	2014
2096	AB 262/2014	2014
2097	BA 49/2014	2014
2098	AB 264/2014	2014
2099	AB 285/2014	2014
2100	BA 96/2014	2014
2101	BA 99/2014	2014
2102	BA 28/2014	2014
2103	BA 78/2014	2014
2104	BA 157/2014	2014
2105	BA 8/2014	2014
2106	BA 91/2014	2014
2107	BA 98/2014	2014
2108	AB 196/2014	2014
2109	AB 54/2014	2014

Sl. No.	Case No.	Year
2110	BA 103/2014	2014
2111	BA 127/2014	2014
2112	BA 121/2014	2014
2113	BA 69/2014	2014
2114	BA 79/2014	2014
2115	BA 63/2014	2014
2116	BA 124/2014	2014
2117	BA 10/2014	2014
2118	BA 42/2014	2014
2119	BA 202/2014	2014
2120	BA 167/2014	2014
2121	BA 128/2014	2014
2122	BA 249/2014	2014
2123	BA 326/2014	2014
2124	BA 258/2014	2014
2125	BA 112/2014	2014
2126	BA 265/2014	2014
2127	BA 163/2014	2014
2128	BA 350/2014	2014
2129	BA 355/2014	2014
2130	BA 214/2014	2014
2131	BA 294/2014	2014
2132	BA 359/2014	2014
2133	BA 364/2014	2014
2134	BA 212/2014	2014
2135	BA 236/2014	2014
2136	BA 64/2014	2014
2137	BA 360/2014	2014
2138	AB 320/2014	2014
2139	AB 548/2014/ MC 231/2014	2014
2140	AB 352/2014	2014

Sl. No.	Case No.	Year
2141	AB 190/2014	2014
2142	AB 203/2014	2014
2143	BA 290/2014	2014
2144	BA 283/2014	2014
2145	BA 51/2014	2014
2146	AB 438/2014	2014
2147	AB 32/2014	2014
2148	AB 593/2014	2014
2149	AB 368/2014	2014
2150	AB 467/2014	2014
2151	AB 68/2014/ MC 185/2014	2014
2152	AB 408/2014	2014
2153	AB 456/2014	2014
2154	AB 442/2014	2014
2155	AB 468/2014	2014
2156	AB 356/2014	2014
2157	AB 10/2014	2014
2158	AB 174/2014	2014
2159	AB 208/2014	2014
2160	AB 216/2014	2014
2161	AB 426/2014	2014
2162	AB 426/2014	2014
2163	AB 640/2014	2014
2164	AB 497/2014	2014
2165	AB 480/2014	2014
2166	AB 339/2014	2014
2167	AB 783/2014	2014
2168	AB 424/2014	2014
2169	AB 565/2014	2014
2170	BA 304/2014	2014
2171	BA 491/2014	2014

Sl. No.	Case No.	Year
2172	BA 232/2014	2014
2173	BA 382/2014	2014
2174	BA 480/2014	2014
2175	BA 479/2014	2014
2176	BA 371/2014	2014
2177	AB 519/2014	2014
2178	BA 246/2014	2014
2179	BA 137/2014	2014
2180	BA 179/2014	2014
2181	BA 184/2014	2014
2182	BA 229/2014	2014
2183	BA 289/2014	2014
2184	BA 231/2014	2014
2185	BA 6/2014	2014
2186	BA 223/2014	2014
2187	BA 95/2014	2014
2188	BA 210/2014	2014
2189	AB 557/2014	2014
2190	AB 716/2014	2014
2191	AB 710/2014	2014
2192	AB 330/2014	2014
2193	AB 703/2014	2014
2194	AB 400/2014	2014
2195	AB 717/2014	2014
2196	AB 411/2014	2014
2197	AB 394/2014	2014
2198	BA 328/2014	2014
2199	BA 367/2014	2014
2200	BA 302/2014	2014
2201	BA 300/2014	2014
2202	AB 331/2014	2014

Sl. No.	Case No.	Year
2203	AB 680/2014	2014
2204	AB 579/2014	2014
2205	AB 425/2014	2014
2206	AB 324/2014	2014
2207	AB 397/2014	2014
2208	AB 127/2014	2014
2209	AB 111/2014	2014
2210	AB 359/2014	2014
2211	AB 367/2014	2014
2212	AB 378/2014	2014
2213	AB 259/2014	2014
2214	BA 171/2014	2014
2215	BA 39/2014	2014
2216	BA 189/2014	2014
2217	BA 269/2014	2014
2218	BA 361/2014	2014
2219	BA 274/2014	2014
2220	BA 221/2014	2014
2221	BA 176/2014	2014
2222	BA 256/2014	2014
2223	BA 262/2014	2014
2224	BA 409/2014	2014
2225	BA 247/2014	2014
2226	BA 270/2014	2014
2227	BA 279/2014	2014
2228	BA 299/2014/ MC 147/2014/ MC 136/2014	2014
2229	BA 186/2014	2014
2230	BA 357/2014	2014
2231	BA 218/2014	2014
2232	BA 260/2014	2014
2233	BA 46/2014	2014

Sl. No.	Case No.	Year
2234	BA 222/2014	2014
2235	BA 138/2014	2014
2236	BA 181/2014	2014
2237	BA 194/2014/ MC 126/2014	2014
2238	BA 193/2014/ MC 88/2014	2014
2239	AB 881/2014	2014
2240	BA 324/2014	2014
2241	BA 373/2014	2014
2242	BA 335/2014	2014
2243	BA 478/2014	2014
2244	BA 240/2014	2014
2245	BA 76/2014	2014
2246	BA 464/2014	2014
2247	BA 183/2014	2014
2248	BA 315/2014	2014
2249	BA 354/2014	2014
2250	BA 346/2014	2014
2251	BA 317/2014	2014
2252	BA 486/2014	2014
2253	AB 173/2014	2014
2254	AB 208/2014	2014
2255	AB 440/2014	2014
2256	AB 258/2014	2014
2257	BA 26/2014	2014
2258	BA 1/2014	2014
2259	BA 113/2014	2014
2260	AB 1427/2014	2014
2261	AB 1794/2014	2014
2262	AB 851/2014	2014
2263	BA 1026/2014	2014
2264	AB 1200/2014	2014



Sl. No.	Case No.	Year
2265	AB 1418/2014	2014
2266	AB 776/2014	2014
2267	AB 1582/2014	2014
2268	BA 896/2014	2014
2269	AB 951/2014	2014
2270	BA 1101/2014/ MC 454/2014	2014
2271	AB 1735/2014	2014
2272	AB 1562/2014	2014
2273	AB 1195/2014	2014
2274	AB 1416/2014	2014
2275	BA 1084/2014	2014
2276	AB 2224/2014	2014
2277	AB 885/2014	2014
2278	AB 1874/2014	2014
2279	AB 1935/2014	2014
2280	BA 888/2014	2014
2281	BA 872/2014	2014
2282	BA 881/2014	2014
2283	AB 696/2014	2014
2284	AB 315/2014/ MC 159/2014	2014
2285	BA 401/2014	2014
2286	BA 200/2014	2014
2287	AB 109/2014	2014
2288	AB 308/2014	2014
2289	AB 307/2014	2014
2290	AB 437/2014	2014
2291	AB 445/2014	2014
2292	AB 246/2014	2014
2293	AB 383/2014	2014
2294	AB 418/2014	2014
2295	AB 416/2014	2014

Sl. No.	Case No.	Year
2296	AB 444/2014	2014
2297	AB 506/2014	2014
2298	AB 453/2014	2014
2299	AB 459/2014	2014
2300	AB 414/2014	2014
2301	AB 514/2014	2014
2302	AB 46/2014	2014
2303	AB 396/2014	2014
2304	AB 573/2014	2014
2305	AB 711/2014	2014
2306	AB 494/2014	2014
2307	AB 1518/2014	2014
2308	AB 1838/2014	2014
2309	BA 876/2014	2014
2310	BA 1167/2014	2014
2311	AB 1844/2014	2014
2312	AB 1859/2014	2014
2313	AB 1845/2014	2014
2314	AB 1746/2014	2014
2315	AB 1190/2014	2014
2316	BA 1176/2014	2014
2317	BA 1129/2014	2014
2318	BA 1216/2014	2014
2319	AB 1773/2014	2014
2320	BA 1097/2014	2014
2321	AB 1523/2014	2014
2322	AB 1604/2014	2014
2323	AB 575/2014	2014
2324	AB 580/2014	2014
2325	AB 827/2014	2014
2326	AB 539/2014	2014

Sl. No.	Case No.	Year
2327	AB 849/2014	2014
2328	AB 844/2014	2014
2329	AB 836/2014	2014
2330	AB 321/2014	2014
2331	AB 161/2014	2014
2332	AB 825/2014	2014
2333	AB 91/2014	2014
2334	AB 821/2014	2014
2335	AB 644/2014	2014
2336	AB 475/2014	2014
2337	AB 576/2014	2014
2338	AB 253/2014	2014
2339	AB 714/2014	2014
2340	AB 446/2014	2014
2341	AB 388/2014	2014
2342	AB 491/2014	2014
2343	BA 369/2014	2014
2344	BA 368/2014	2014
2345	BA 259/2014	2014
2346	BA 203/2014	2014
2347	BA 201/2014	2014
2348	AB 387/2014	2014
2349	AB 82/2014	2014
2350	AB 132/2014	2014
2351	AB 155/2014	2014
2352	AB 532/2014	2014
2353	BA 582/2014	2014
2354	BA 312/2014	2014
2355	BA 528/2014	2014
2356	BA 432/2014	2014
2357	BA 455/2014	2014

Sl. No.	Case No.	Year
2358	BA 433/2014	2014
2359	BA 438/2014	2014
2360	BA 471/2014	2014
2361	BA 476/2014	2014
2362	BA 470/2014	2014
2363	BA 510/2014	2014
2364	BA 468/2014	2014
2365	BA 331/2014	2014
2366	BA 577/2014	2014
2367	BA 108/2014	2014
2368	AB 233/2014	2014
2369	AB 317/2014	2014
2370	AB 274/2014	2014
2371	AB 336/2014	2014
2372	AB 477/2014	2014
2373	AB 121/2014	2014
2374	AB 334/2014	2014
2375	AB 332/2014	2014
2376	AB 55/2014	2014
2377	AB 495/2014	2014
2378	AB 311/2014	2014
2379	BA 773/2014	2014
2380	BA 764/2014	2014
2381	BA 850/2014	2014
2382	BA 789/2014	2014
2383	BA 744/2014	2014
2384	BA 705/2014	2014
2385	BA 709/2014	2014
2386	BA 753/2014	2014
2387	BA 754/2014	2014
2388	BA 867/2014	2014

Sl. No.	Case No.	Year
2389	BA 738/2014	2014
2390	BA 768/2014	2014
2391	BA 621/2014	2014
2392	AB 1016/2014	2014
2393	BA 734/2014	2014
2394	BA 722/2014	2014
2395	BA 794/2014	2014
2396	BA 810/2014	2014
2397	BA 809/2014	2014
2398	BA 807/2014	2014
2399	BA 785/2014	2014
2400	BA 784/2014	2014
2401	BA 736/2014	2014
2402	BA 769/2014	2014
2403	BA 514/2014	2014
2404	AB 522/2014	2014
2405	AB 385/2014	2014
2406	AB 310/2014	2014
2407	AB 277/2014	2014
2408	AB 432/2014	2014
2409	AB 429/2014	2014
2410	AB 450/2014	2014
2411	AB 350/2014	2014
2412	AB 240/2014	2014
2413	AB 709/2014	2014
2414	AB 707/2014	2014
2415	BA 188/2014	2014
2416	BA 132/2014	2014
2417	BA 263/2014	2014
2418	BA 198/2014	2014
2419	BA 106/2014	2014

Sl. No.	Case No.	Year
2420	BA 244/2014	2014
2421	BA 245/2014	2014
2422	BA 114/2014	2014
2423	BA 74/2014	2014
2424	BA 239/2014	2014
2425	BA 250/2014	2014
2426	AB 561/2014	2014
2427	BA 454/2014	2014
2428	BA 481/2014	2014
2429	BA 349/2014	2014
2430	BA 378/2014	2014
2431	BA 445/2014	2014
2432	BA 466/2014	2014
2433	BA 314/2014	2014
2434	BA 441/2014	2014
2435	BA 273/2014	2014
2436	BA 477/2014	2014
2437	BA 305/2014	2014
2438	BA 219/2014	2014
2439	BA 329/2014	2014
2440	BA 472/2014	2014
2441	BA 342/2014	2014
2442	BA 356/2014	2014
2443	BA 309/2014	2014
2444	BA 474/2014	2014
2445	BA 9/2014	2014
2446	BA 33/2014	2014
2447	BA 168/2014	2014
2448	BA 67/2014	2014
2449	BA 145/2014	2014
2450	BA 122/2014	2014

Sl. No.	Case No.	Year
2451	BA 205/2014	2014
2452	BA 134/2014	2014
2453	AB 918/2014	2014
2454	AB 973/2014	2014
2455	AB 1018/2014	2014
2456	AB 871/2014	2014
2457	AB 826/2014	2014
2458	AB 722/2014	2014
2459	AB 430/2014	2014
2460	AB 618/2014	2014
2461	AB 187/2014	2014
2462	BA 456/2014	2014
2463	BA 627/2014	2014
2464	AB 816/2014	2014
2465	BA 519/2014	2014
2466	BA 557/2014	2014
2467	BA 261/2014	2014
2468	BA 391/2014	2014
2469	BA 536/2014	2014
2470	AB 817/2014	2014
2471	AB 1192/2014	2014
2472	AB 584/2014	2014
2473	AB 613/2014	2014
2474	AB 685/2014	2014
2475	AB 687/2014	2014
2476	AB 1133/2014	2014
2477	AB 920/2014	2014
2478	BA 12/2014	2014
2479	BA 14/2014	2014
2480	BA 34/2014	2014
2481	AB 1061/2014	2014

Sl. No.	Case No.	Year
2482	AB 1333/2014	2014
2483	AB 1079/2014	2014
2484	AB 1104/2014	2014
2485	AB 1560/2014	2014
2486	AB 1569/2014	2014
2487	AB 974/2014	2014
2488	AB 882/2014	2014
2489	AB 1098/2014	2014
2490	AB 1321/2014	2014
2491	AB 1283/2014	2014
2492	AB 831/2014	2014
2493	AB 1326/2014	2014
2494	AB 941/2014	2014
2495	AB 676/2014	2014
2496	AB 1342/2014	2014
2497	AB 1071/2014	2014
2498	AB 1086/2014	2014
2499	AB 1091/2014	2014
2500	AB 1072/2014	2014
2501	AB 990/2014	2014
2502	AB 1336/2014	2014
2503	AB 1183/2014	2014
2504	AB 1329/2014	2014
2505	AB 38/2014	2014
2506	BA 264/2014	2014
2507	BA 226/2014	2014
2508	BA 207/2014	2014
2509	BA 228/2014	2014
2510	BA 117/2014	2014
2511	BA 175/2014	2014
2512	BA 136/2014	2014



Sl. No.	Case No.	Year
2513	BA 204/2014	2014
2514	BA 123/2014	2014
2515	AB 1554/2014	2014
2516	AB 1502/2014	2014
2517	AB 1712/2014	2014
2518	AB 1485/2014	2014
2519	AB 1032/2014	2014
2520	AB 1498/2014	2014
2521	AB 1405/2014	2014
2522	AB 1279/2014	2014
2523	AB 1293/2014	2014
2524	AB 867/2014	2014
2525	AB 1062/2014	2014
2526	AB 1324/2014	2014
2527	AB 1707/2014	2014
2528	AB 1002/2014	2014
2529	AB 820/2014	2014
2530	AB 1557/2014	2014
2531	AB 605/2014	2014
2532	AB 1134/2014	2014
2533	AB 1057/2014	2014
2534	AB 1146/2014	2014
2535	AB 741/2014	2014
2536	AB 1088/2014	2014
2537	AB 1051/2014	2014
2538	AB 1045/2014	2014
2539	AB 700/2014	2014
2540	AB 381/2014	2014
2541	AB 765/2014	2014
2542	AB 583/2014	2014
2543	AB 524/2014	2014

Sl. No.	Case No.	Year
2544	AB 106/2014	2014
2545	AB 589/2014	2014
2546	AB 587/2014	2014
2547	BA 277/2014	2014
2548	BA 296/2014	2014
2549	BA 420/2014	2014
2550	BA 424/2014	2014
2551	BA 298/2014	2014
2552	BA 425/2014	2014
2553	BA 422/2014	2014
2554	BA 129/2014	2014
2555	BA 322/2014	2014
2556	AB 357/2014	2014
2557	BA 344/2014	2014
2558	BA 266/2014	2014
2559	BA 440/2014	2014
2560	BA 339/2014	2014
2561	BA 280/2014	2014
2562	BA 343/2014	2014
2563	AB 702/2014	2014
2564	AB 793/2014	2014
2565	BA 435/2014	2014
2566	AB 382/2014	2014
2567	AB 431/2014	2014
2568	AB 761/2014	2014
2569	AB 766/2014	2014
2570	AB 781/2014	2014
2571	AB 476/2014	2014
2572	AB 323/2014	2014
2573	AB 401/2014	2014
2574	AB 75/2014	2014

Sl. No.	Case No.	Year
2575	AB 304/2014	2014
2576	AB 129/2014	2014
2577	AB 299/2014	2014
2578	AB 1153/2014	2014
2579	AB 971/2014	2014
2580	AB 919/2014	2014
2581	AB 897/2014	2014
2582	BA 548/2014	2014
2583	BA 521/2014	2014
2584	BA 392/2014	2014
2585	BA 525/2014	2014
2586	BA 581/2014	2014
2587	AB 1115/2014	2014
2588	AB 857/2014	2014
2589	AB 590/2014	2014
2590	AB 728/2014	2014
2591	AB 848/2014	2014
2592	AB 292/2014	2014
2593	AB 705/2014	2014
2594	AB 541/2014	2014
2595	AB 541/2014	2014
2596	AB 869/2014	2014
2597	AB 986/2014	2014
2598	AB 684/2014	2014
2599	AB 205/2014	2014
2600	AB 324/2014	2014
2601	AB 327/2014	2014
2602	AB 133/2014	2014